



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,20th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN ITEM
NOS. 1 TO 10 AND WILL BE HEARD ON DAY-TO-DAY
BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	PIL/10/2020 FIXED (HEARING)	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR D K BHATTACHARYYA MS S SARMA HAZARIKA MS A BORGHAIN DILME R.M. MOMIN MR A ATREYA MS. A PAUL	GA, ASSAM SC, HEALTH
2	WA/129/2021 FIXED (HEARING)	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
	WITH I.A.(Civil)/929/2021 in WA/129/2021	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
3	WA/125/2021	RAJA SARMA @ RAJA SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
4	WA/127/2021	JULEE SINHA @ JULEE SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
5	WA/130/2021	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/928/2021 in WA/130/2021	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
6	WA/133/2021	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH

	WITH I.A.(Civil)/956/2021 in WA/133/2021	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
7	WITH WA/134/2021	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/958/2021 in WA/134/2021	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA	SC, HEALTH
8	WITH WA/137/2021	SAMARJIT MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1002/2021 in WA/137/2021	SAMARJIT MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
9	WITH WA/138/2021	BABITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1008/2021 in WA/138/2021	BABITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
10	WITH WA/139/2021	SAYEDA JURIMA AHMEDA Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1012/2021 in WA/139/2021	SAYEDA JURIMA AHMEDA Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
- FOR ORDERS -				
11	WA/88/2022 WITH OFFICE NOTE	SMTI. MAMATAJ BASUMATARY AND 8 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 30 ORS	MR. M SARANIA MD. S U AHMED	GA, ASSAM SC, BTC SC, FINANCE SC, EDU
12	Cont.Cas(C)/266/2023	BISHNU DEO ROY Versus RAKESH KUMAR, I.A.S. AND 3 ORS	MR B D DAS MRS R DEKA MR. H R DAS	MR. P N GOSWAMI (r-3,4) MR. D GOGOI (r-3,4) MR. R R Gogoi (r-3,4)
13	I.A.(Civil)/563/2023 in WA/1478/2023	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. Versus JITEN DAS AND 15 ORS.	MS. R B BORA	MR HRISHIKESH DAS (R- 1 to 14) MR. M K SARMA
	WITH WA/1478/2023 (Filing Number)	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. Versus JITEN DAS AND 15 ORS. E	MS. R B BORA	
	WITH I.A.(Civil)/1479/2023 (Filing Number)	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. Versus JITEN DAS AND 15 ORS. E	MS. R B BORA	
14	I.A.(Civil)/1648/2023 in WA/3990/2023	THE UNION OF INDIA AND 2 ORS. Versus M/S BN INFRAPROJECTS LLP AND 4 ORS.	MR H GUPTA	
	WITH WA/3990/2023 (Filing Number)	UNION OF INDIA AND ORS Versus MS BN INFRAPROJECTS LLP AND ORS	MR H GUPTA	
- FOR FRESH ADMISSION WITH STAY/BAIL -				

15	WA/244/2023 CAVT. 316/2023	THE UNION OF INDIA AND ANR. Versus LALKUMAR EK AND 17 ORS.	MR H GUPTA	MR. U K NAIR FOR CAVEATOR
16	WA/279/2023	THE STATE OF ASSAM Versus PADUM BORAH AND 3 ORS.	MR. P N GOSWAMI	
17	WA/336/2023 CAVT. NO.06772/023, FIXED, CAVT./677/2023	THE STATE OF ASSAM AND 2 ORS Versus DR NIRABKUMAR SARMAH	SC, HIGHER EDU MR. K GOGOI MR S DAS	MR A KALITA MR. M MAHANTA SC, K A A C FOR CAVEATOR
18	WA/351/2023	AMZAD ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	SC, PWD SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
19	WA/325/2019	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR Versus MR. K. LALREMTLUANGA AND 7 ORS	MR. S C KEYAL ASSTT.S.G.I.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MR. D J DAS MR. A KALITA, ADDL. AG, MIZORAM (R 5 to 8)
20	WA/19/2022	THE NATIONAL EDUCATIONAL SOCIETY Versus THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	SC, ESIC
21	WA/242/2022	MD. BABUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A K PURKAYASTHA MR. S K DAS	GA, ASSAM MR. P CHOUDHURY (R-5) MR. B D DEKA (R-5) MR. M DAS (R-5) SC, REVENUE
22	WA/74/2023	NIRAB CHANDRA ADHIKARY Versus UNION OF INDIA AND 5 ORS.	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, HIGHER EDU GA, ASSAM MR. D GOGOI (R-6) MR. S S ROY (R 1 and 3) DY.S.G.I. SC, FINANCE
23	WP(C)/1417/2023	SAURAV CHETIA AND 14 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. M BHAGABATI MS. B TALUKDAR MS M GOGOI	GA, ASSAM MR. U K NAIR(R-4,5,6,7) MS. A VERMA(R-4,5,6,7) MS. SUDAKSHINA K.(R-4,5,6,7) MR. S S ROY MR. A BORO(R-4,5,6,7) DY.S.G.I. SC, NRL
24	WP(C)/2907/2023 FIXED	TANKESWAR NATH AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR B D DAS MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	SC, SEC. EDU.
25	WP(C)/4265/2023	TARAP ALI AHMED AND 34 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA MR N SARMA MR. S A HUSSAIN MR D J HALOI	SC, ELEM. EDU SC, FINANCE
26	WITH WP(C)/8384/2022	BIJOY RAY CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA MR. N SARMA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
27	WITH WP(C)/1637/2023	ABDUL MAZED AHMED AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR N SARMA MR. S BORTHAKUR	SC, ELEM. EDU SC, FINANCE

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

28	WA/153/2022	SANJEEB KUMAR DAS Versus SARAT CHANDRA HAZARIKA AND 2 ORS.	MR. A CHAMUAH MR. S D ROY MR. D DAS MS. J GAYAN	MR. B PRASAD, r-1 SC. I.W.T.
29	PIL/34/2023	DR. ABHIJIT NEOG Versus UNION OF INDIA AND 9 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM DY.S.G.I. SC, HEALTH
- FINAL DISPOSAL AT ADMISSION STAGE -				
30	WA/347/2022	JANASADHARAN NEWSPAPER EMPLOYEES UNION Versus THE STATE OF ASSAM AND 7 ORS.	MR S BORTHAKUR MR R SENSUA MR D BORAH	GA, ASSAM MR. R HAZARIKA (R-3,4) MR. P HAZARIKA (R-3,4) MR. C CHAKRAVARTY (R-3,4)
31	WITH WA/75/2022	JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR S BORTHAKUR (r-6) S CHOUDHURY MR D BORAH (r-6) ASSTT.S.G.I.
32	WITH WA/76/2022	JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR S BORTHAKUR S CHOUDHURY MR D BORAH

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LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
5)	MR. B NATH	14-09-2023	To	11-10-2023
6)	MR J DAS	08-09-2023	To	06-10-2023
7)	MR J C BORAH	11-09-2023	To	22-09-2023
8)	MR D K DAS	14-09-2023	To	21-09-2023
9)	MR R GOENKA	11-09-2023	To	20-09-2023
10)	MR A GOENKA	11-09-2023	To	20-09-2023
11)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
12)	MS. T SOM	19-09-2023	To	20-09-2023
13)	MR. T ISLAM	04-09-2023	To	22-09-2023
14)	MR. N HOQUE	14-09-2023	To	13-10-2023
15)	MS. B BHUYAN	14-09-2023	To	29-09-2023
16)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
17)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
18)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023
19)	MR H RAHMAN	18-09-2023	To	24-09-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 2

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/5078/2023	LAKHI RANI PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM
2	WP(C)/5472/2023	MUSTT MALEKA KHATOON @ MALEKA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/5475/2023	MUSSTT MANJU BIBI Versus THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/5480/2023	ABUL HUSSAIN Versus UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/5485/2023	MUSSTT JAMILA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. K M HASSAN MR. A H MOLLAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/5492/2023	NAKUL DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS. U NANDA MS. J GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
<u>ADMISSION</u>				
7	WP(C)/3604/2016	SONA MIAH Versus THE STATE OF ASSAM AND 3 ORS	MR.B HUSSAIN MR.A T SIKDER	GA, ASSAM
8	WP(C)/4166/2017 FIXED, WITH LCR	AYNAL HOQUE @ AYNAL HUSEN Versus THE UNION OF INDIA and 3 ORS.	MR. A R SIKDAR MR. N ISLAM MR. N AHMED MR. S RANA	GA, ASSAM ASSTT.S.G.I.

9	WP(C)/4454/2017 FIXED, WITH LCR	ABDUS SALAM Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/936/2018 WITH LCR	JHARIFUL BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MR. T AHMED MR. R RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, FT
11	WP(C)/1293/2018 FIXED, WITH LCR	NUR ISLAM @ NURUL ISLAM Versus THE UNION OF INDIA AND 7 ORS.	MR. K LAHKAR	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
12	WP(C)/2116/2018 WITH LCR, OFFICE NOTE	RAI CHAND DAS AND 6 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MS. Y SHAIZA MS. D GHOSH MS. N DEKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/2377/2018 WITH LCR	MOINUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. M HOQUE MRS N BEGUM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WITH WP(C)/5961/2017	ANOWAR HUSSAIN Versus THE UNION OF INDIA and 3 ORS.	MR. N AHMED MR. S RANA	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/5428/2018 WITH LCR, OFFICE NOTE	ON THE DEATH OF MOTILAL SAHA, HIS LEGAL HEIRS, Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS. C KALITA MR S ISLAM MR. M ALI MR P K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/6971/2018 WITH LCR	ON THE DEATH OF AMRITLAL DAS, HIS LEGAL HEIRS AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/7180/2018 FIXED, WITH LCR	SAHAR ALI Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/8228/2018 FIXED	JUMA DAS Versus THE STATE OF NAGALAND AND 11 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, NAGALAND
19	WP(C)/1254/2019 FIXED, WITH LCR	AZIRAN NESSA @ AJIRON NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR N AHMED MR A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/1256/2019 FIXED	HASINA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. S ISLAM MS K GOGOI MR S ISLAM MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/9231/2019 FIXED, WITH LCR	FORHAD ALI Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	Review.Pet./97/2021 WITH WP(C)/2833/2019 (D/O)	MD. SAJIRA MIYA @ MD. GAJIRA MIYA Versus THE UNION OF INDIA AND 5 ORS.	MD. A MATLIB MR. R DHAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

23	WP(C)/1351/2021 WITH LCR	NUR ISLAM @ NOOR ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/2246/2021 WITH OFFICE NOTE	MATIBUR ROHMAN @ MATBUR @ MOTIBUR RAHMAN Versus THE UNION OF INDIA AND 7 ORS	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/7810/2022 WITH LCR	AYTAN NESSA @ AYTAN BEWA @ AITON NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MS S RAJBONGSHI MR M K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
26	WP(C)/8179/2022 WITH LCR	MUSST JELEKA BIBI Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
27	WA/239/2023 CAVT./69/2023, CAVT./70/2023, CAVT./68/2023 WITH I.A.(Civil)/1810/2023 in WA/239/2023 WITH I.A.(Civil)/1841/2023 in WA/239/2023 WITH	SUBHA CHANDRA SINGH Versus N. JASOBANTA SINGH AND 5 ORS. SUBHA CHANDRA SINGH Versus N. JASOBANTA SINGH AND 5 ORS. NG. SUBHA CHANDRA SINGH, Versus N. JASOBANTA SINGH AND 5 ORS.	MR A KALITA MR N KALITA MR A KALITA MR N KALITA MR A KALITA MR N KALITA	
28	WA/242/2023 WITH I.A.(Civil)/1842/2023 in WA/242/2023 WITH	HIJAM SHANTIKUMAR SINGH Versus N. JASOBANTA SINGH AND 5 ORS. HIJAM SHANTIKUMAR SINGH, Versus N. JASOBANTA SINGH AND 5 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA	MR. H SURAJ
29	WA/243/2023	THE STATE OF MANIPUR AND ANR. Versus N. JASOBANTA SINGH AND 4 ORS.	T. HEIGRUJAM	
30	WP(C)/611/2023 FIXED, WITH LCR	AHATAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WP(C)/2308/2023 WITH LCR	BASIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI H A AHMED DR. R HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
32	WP(C)/2736/2023 WITH LCR	TOMSER ALI Versus UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
33	WP(C)/2781/2023 WITH LCR	AJIT SARKAR Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

34	WP(C)/3195/2023 FIXED	HAZERA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
35	WP(C)/3911/2023 WITH LCR	RAHELA BIBI @ RAHELA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MR. M AHMED MD I H LASKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
36	WP(C)/3918/2023	MUSSTT MAFIDA KHATUN @ MAFIDA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	SC, NRC SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
37	WP(C)/3939/2023	HASEN ALI Versus THE UNION OF INDIA AND 5 ORS	MD A ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
38	WP(C)/3940/2023 WITH LCR	MONOWARA KHATUN Versus UNION OF INDIA AND 5 ORS	MD A ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
39	WP(C)/4473/2023 FIXED	ABDUL REJAK Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
40	WP(C)/4481/2023 FIXED	MD. ARAFAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
41	WP(C)/4528/2023	UNION OF INDIA AND 3 ORS. Versus AYUB HUSSAIN	MR. B CHAKRAVARTY	M ALAMGEER MR. A H M R CHOUDHURY
42	WP(C)/4558/2023	ANJALI ROY AND ANR Versus THE NORTH EAST FRONTIER RAILWAY(N.F. RAILWAY) AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MRS. R DEVI DY.S.G.I.
<u>ORDERS</u>				
43	I.A.(Civil)/2796/2023 in WP(C)/4997/2016	MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/4997/2016 WITH LCR	MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM (R-2 to R9) ASSTT. S.G.I.(R-1)

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LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
5)	MR. B NATH	14-09-2023	To	11-10-2023
6)	MR J DAS	08-09-2023	To	06-10-2023
7)	MR J C BORAH	11-09-2023	To	22-09-2023
8)	MR D K DAS	14-09-2023	To	21-09-2023
9)	MR R GOENKA	11-09-2023	To	20-09-2023
10)	MR A GOENKA	11-09-2023	To	20-09-2023
11)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
12)	MS. T SOM	19-09-2023	To	20-09-2023
13)	MR. T ISLAM	04-09-2023	To	22-09-2023
14)	MR. N HOQUE	14-09-2023	To	13-10-2023
15)	MS. B BHUYAN	14-09-2023	To	29-09-2023
16)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
17)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
18)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023
19)	MR H RAHMAN	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 20th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II, III, IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4144/2023 PART-HEARD	JWNGSHARI BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MS. D MUSAHARY, SC, Dept of schl eductn SC, BTC SC, SSA
2	WP(C)/667/2022 B/O	MACHUMA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MS N J DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
3	AB/3232/2023	SANTOSH KR CHAKRAVARTY Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
4	WP(C)/4348/2023 FIXED	SYEDA REMINA BEGUM @ REMINA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN MR S RAHMAN	GA, ASSAM SC, AG
5	WP(C)/4472/2023	DANDI HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, FINANCE
6	WP(C)/4921/2023 FIXED	DEWBOR CHUTIA Versus THE STATE OF ASSAM AND 5 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, FINANCE SC, EDU
7	WP(C)/4947/2023 FIXED	SMTI NIRADA CHETIA Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA MS R DEVI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
WITH				
8	WP(C)/4950/2023	SMTI IVARANI DUTTA Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA MS R DEVI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
WITH				
9	WP(C)/4952/2023	SMTI DIBYA CHAMUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MR. R SARMA MS R DEVI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE

10	WP(C)/4987/2023	SMTI. SHIRIYA KHATUN BIBI Versus THE STATE OF ASSAM AND 7 ORS	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	SC, ELEM. EDU GA, ASSAM SC, FINANCE
11	WP(C)/5161/2023 FIXED	KAMINI NARZARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM	SC, FOREST SC, BTC
12	WITH WP(C)/5159/2023	PRABIN BRAHMA Versus THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM	SC, FOREST SC, BTC
13	WP(C)/5326/2023 FIXED	KAMAKHYA PRASAD SAIKIA Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SC, A G V B
14	WP(C)/5341/2023 FIXED	TAPAN KUMAR SIL Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS S K DAS	SC, ELEM. EDU SC, AG SC, FINANCE
15	WP(C)/5359/2023 FIXED	SMTI SEEMA MAZUMDAR SAIKIA @ SIMA SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MR. B KHATONIAR	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, TREASURY SC, PNB
16	WP(C)/5369/2023	PAPUMONI BORDOLOI GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR R RAJKHOWA B KHAKHLARY MAMONI BORBORUAH BORGHAIN MS M GOGOI MS P GOGOI MS. K DEKA U SWARGIARY MS R BEGAM MR. L SOREN	
17	WP(C)/5385/2023 B/O	BIKASH KUMAR PATAR AND 9 ORS Versus THE UNION OF INDIA AND 3 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	DY.S.G.I.
18	WP(C)/5470/2023	DEVID KR GOGOI @ DAVID GOGOI AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
19	WP(C)/5477/2023	PARAG BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM SC. REVENUE
20	WP(C)/5482/2023	KARUNAKAR BORAH Versus DIBRUGARH UNIVERSITY AND 3 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA	
21	WP(C)/5493/2023	NILOY DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MRS. R MAHANTA	SC, SEC. EDU. SC, FINANCE DEPTT.
22	WP(C)/5494/2023	PURNA SING TERANG Versus THE STATE OF ASSAM AND 2 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM
23	WP(C)/5508/2023	LEENA DAS @ MUSSTT. ALINA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, AG
24	WP(C)/5518/2023	MD. KHALEQUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	DR. P K GOSWAMI MR A BARMAN	SC, AG SC, HEALTH
ADMISSION				
25	WP(C)/2225/2015 FIXED	BAIKUNTHA CHETIA Versus THE STATE OF ASSAM AND 3 ORS	MR.G UZIR MR.T DAS MR.S M BARUAH MR S BORTHAKUR MR.M SAIKIA MS.A BORA MR.C SHARMA MR. D GOGOI	MR.C BARUAH(R-4) MR. N.K. DEVNATH, SC, P AND R.D. (R.NOS. 2&3) GA, ASSAM(R-1TO3) MS. D. DEKA, SC, AG, (R-4)

26	WP(C)/1680/2017	KANDARPA BARUAH Versus THE STATE OF ASSAM and 5 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR.B SINHA MR.A K DAS	GA, ASSAM MR. J ROY (SC, ASTC) SC, FINANCE SC, A S T C
	WITH			
27	WP(C)/1695/2017	ATIKUL HAQUE Versus THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR A HAWARI MR.B SINHA MR.A K DAS	GA, ASSAM SC, FINANCE SC, A S T C
	WITH			
28	WP(C)/2033/2017	MAHIRUL ISLAM Versus THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR.B SINHA MR.A K DAS MR.M J GOGOI	GA, ASSAM SC, FINANCE SC, A S T C
	WITH			
29	WP(C)/2049/2017	ATIKUL HAQUE Versus THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR A HAWARI MR.B SINHA MR.A K DAS MR.M J GOGOI	GA, ASSAM SC, A S T C SC, FINANCE
	WITH			
30	WP(C)/2052/2017	DHANANJOY TALUKDAR Versus THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR.B SINHA MR.A K DAS MR.M J GOGOI	GA, ASSAM SC, FINANCE SC, A S T C
	WITH			
31	WP(C)/2103/2017	AFJAL ALI Versus THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR.B SINHA MR.A K DAS MR.M J GOGOI	GA, ASSAM SC, FINANCE SC, A S T C
	WITH			
32	WP(C)/2196/2017	SIBA DAIMARY Versus THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR.B SINHA MR.A K DAS MR.M J GOGOI	GA, ASSAM MS.U BARUAH(SC, ASTC) SC, FINANCE
	WITH			
33	WP(C)/2197/2017	MILAN DUTTA Versus THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR.B SINHA MR.A K DAS MR.M J GOGOI	GA, ASSAM MS.U BARUAH(SC, ASTC.) SC, FINANCE
34	WP(C)/4472/2019 FIXED	BONOMALI GOHAIN KONWAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. R HAZARIKA MR. C CHAKRAVARTY	SC, TAXATION SC, APSC
35	WP(C)/6330/2019	CACHAR PAPER MILL OFFICERS AND SUPERVISORS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. D. MOZUMDER MR. P. BORAH MR. S. BISWAS MS. P. CHOUDHURY	MR. P. CHOUDHURY MS. B. GOSWAMI ASSTT.S.G.I.
	WITH			
36	WP(C)/6446/2019	KAGAJKAL MAZDOOR SANGH AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS P CHOUDHURY	MR P CHOUDHURY MS B GOSWAMI ASSTT.S.G.I.

37	WITH WP(C)/6468/2019	CACHAR PAPER PROJECT WORKERS AND EMPLOYEES UNION AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS P CHOUDHURY	MRS. A GAYAN (R-1) MR P CHOUDHURY MS B GOSWAMI ASSTT.S.G.I.
38	WP(C)/4621/2021	ANSARA BEGUM Versus THE STATE OF ASSAM AND 12 ORS.	MR. I C DEKA MR. N AHMED MR. K K TALUKDAR MR R A AHMED	GA, ASSAM SC, REVENUE SC, FINANCE SC, G U
39	WP(C)/2479/2022 FIXED	KHADI BOARD KARMI SANGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR D DAS	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
40	WP(C)/3695/2022 B/O	PRANAB DUTTA AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, HIGHER EDU
	WITH I.A.(Civil)/2826/2023 in WP(C)/3695/2022	PRANAB DUTTA AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, HIGHER EDU
41	WP(C)/4363/2022	CHAMPA MEDOK Versus THE STATE OF ASSAM AND 3 ORS.	MS. D SONOWAL	SC, WPT AND BC SC, FINANCE
42	WP(C)/4817/2022 FIXED	PRABHAT CHANDRA DOLOI AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. J C CHAUDHURY MR. S M SARMA	GA, ASSAM
43	WP(C)/7129/2022 FIXED	MUHINI SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MS RUKMINI BARUA MS PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
44	WP(C)/7385/2022	POHARI MUDOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M A SHEIKH MS F INTAZ MRS J BORAH	GA, ASSAM MR. S C BISWAS (R-6) SC, AG MS A BORAH (R-6) SC, SEC. EDU. SC, FINANCE
45	WP(C)/538/2023	SAMIR DEY Versus THE STATE BANK OF INDIA AND 4 ORS	MS. S PARVEEN MR H K DAS MR. N BARUAH	MR G JALAN (r-2)1 to 5)
46	WP(C)/1119/2023	BHARAT CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. A TALUKDAR	MR. S R BORUAH (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
47	WP(C)/1517/2023 B/O	RANJAN NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, P AND R.D. GA, ASSAM SC, FINANCE
48	WP(C)/1557/2023	GOBINDA RAJBANGSHI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B BORA MR. A BORUA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
49	WITH WP(C)/2388/2020	GOBINDA RAJBANGSHI Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K BORAH MR. P KALITA MR. R PHUKAN MS M S CHOUDHURY	GA, ASSAM MR. B GOGOI SC, SOIL CONSERVATION DEPTT.
50	WP(C)/1874/2023	TARJIA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR E AHMED	GA, ASSAM
51	WP(C)/2299/2023 B/O	SMTI. PRANITA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	GA, ASSAM SC, AG SC, WATER RESOURCE
52	WP(C)/2433/2023	RAHIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. P RAHMAN MR Z RAHMAN	SC, P AND R.D.

53	WP(C)/3834/2023	MD. MUJIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR N Z CHOUDHURY MS. Y AKHTAR	GA, ASSAM MR D BORAH (R-2, R-3, R-4, R-6 & R-7) SC, REVENUE DEPARTMENT MR. J. HANDIQUE (R-1 & R-5)
54	WITH WP(C)/1514/2023	MUJIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MRS. J BEGUM MS. Y AKHTAR	GA, ASSAM SC, REVENUE
55	Review.Pet./106/2021 IN WP(C)/3386/2018 (D/O)	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (r-8) MR. N J KHATANAR MS. D MUSAHARY MR K KASHYAB (r-8) SC, SEC. EDU. MR. R BARPUJARI SC, FINANCE
56	WITH WP(C)/4729/2021	ON THE DEATH OF BIJOY SHANKAR THAKUR, HIS LEGAL HEIRS REP. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R-4) SC. EDU.
57	WP(C)/1746/2021	KALIRAM BORO Versus LANGPI DEHANGI RURAL BANK AND 4 ORS	MR. K BORUAH MR. M ALOM	MS S MOCHAHARI (R-5) MR S DUTTA MR. S DUTTA
58	WP(C)/4024/2021	MANTOSH MODAK Versus THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR A JAIN (R10) MR S DAS (R10) MR. S A HUSSAIN (R10) MR D J HALOI (R10) SC, FINANCE
	WITH I.A.(Civil)/624/2022 in WP(C)/4024/2021	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM,AND 6 ORS. Versus MANTOSH MODAK AND 3 ORS.		MRS A BUJARBARUAH
59	Review.Pet./64/2022 IN WP(C) 1660/2022(D/O)	HADIA NILOFAR KHALIL AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. S K BARKATAKI MR D K NATH	GA, ASSAM SC, NHAI SC, NHIDC MR. C BARUAH,CGC
60	WP(C)/5880/2022	MANU MAYA BHATTARAI AND 42 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, P AND R.D. GA, ASSAM SC, FINANCE
61	Review.Pet./53/2023 IN WP(C) 1347/2023(D/O)	GULNEHAR BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	SC, ELEM. EDU SC, SSAM
62	WP(C)/2107/2023	SMTI PADMAWATI ARANDHARA @ PADMAWATI ARANDHARA CHETIA Versus THE STATE OF ASSAM AND 8 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, ELEM. EDU
63	WP(C)/3441/2023	BINOY KUMAR PATGIRI Versus THE STATE OF ASSAM AND 3 ORS	MR. P P BARUAH MR. R SARMA	SC, HIGHER EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
5)	MR. B NATH	14-09-2023	To	11-10-2023
6)	MR J DAS	08-09-2023	To	06-10-2023
7)	MR J C BORAH	11-09-2023	To	22-09-2023
8)	MR D K DAS	14-09-2023	To	21-09-2023
9)	MR R GOENKA	11-09-2023	To	20-09-2023
10)	MR A GOENKA	11-09-2023	To	20-09-2023
11)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
12)	MS. T SOM	19-09-2023	To	20-09-2023
13)	MR. T ISLAM	04-09-2023	To	22-09-2023
14)	MR. N HOQUE	14-09-2023	To	13-10-2023
15)	MS. B BHUYAN	14-09-2023	To	29-09-2023
16)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
17)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
18)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023
19)	MR H RAHMAN	18-09-2023	To	24-09-2023



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[For Wednesday,20th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3179/2023 FIXED	SEEMANTA BHATTA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM
2	WP(C)/4404/2023	ANIL KALITA Versus THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN MR. S A B Khabir	SC, PWD ROAD
3	WP(C)/4573/2023 B/O	BISHAL CHETRY Versus THE STATE OF ASSAM AND 7 ORS	MR. B K SARMA MRS. T BARMAN	GA, ASSAM
4	WP(C)/5453/2023 B/O	JAHANARA AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N RAHMAN	GA, ASSAM
5	WP(C)/5457/2023	PRADIP NATH Versus STATE OF ASSAM AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	GA, ASSAM SC, GAD
6	WP(C)/5461/2023	SUJATA DEHINGIA AND 2 ORS. Versus PUNJAB NATIONAL BANK AND 2 ORS.	MR. B BARUAH MR U RONGPI	SC, PNB
7	WP(C)/5473/2023	DIGANTA KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MRS. P B HAZARIKA MR. S Ali	GA, ASSAM SC, FINANCE
8	WP(C)/5476/2023	NIGENDRA NAIDING Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAJUMDAR MS. J GHOSH	SC, IRRIGATION SC, N C HILLS
9	WP(C)/5491/2023	AMAR PAL JOSHIYA Versus THE UNION OF INDIA AND 9 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	DY.S.G.I.
10	WP(C)/5496/2023	ASHRAF UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, P W D
11	WP(C)/5500/2023	GANESH SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR. B ZAMAN MR. S SUTRADHAR	DY.S.G.I.

12	WP(C)/5502/2023	LACHIT CHANDRA CHUTIA AND ANR Versus THE UNION OF INDIA AND 8 ORS	MR. M KALITA MR. J HATIMURIA	DY.S.G.I.
13	WP(C)/5504/2023	SABBIR AHMED LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	GA, ASSAM
14	WP(C)/5516/2023	FOIZ UDDIN Versus THE STATE OF ASSAM AND 3 ORS	F K R AHMED M U BARBHUYAN	GA, ASSAM SC, REVENUE
15	WP(C)/5524/2023	PRANAB SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR D BARMAN	GA, ASSAM SC, FINANCE
<u>ADMISSION</u>				
16	Arb.P./16/2022	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MR. S K MEDHI ASSTT.S.G.I.
17	WP(C)/1392/2022 B/O	GAUTAM SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM SC, HEALTH SC, FINANCE
18	WP(C)/5977/2022	THE PURBANCHAL EDUCATIONAL WELFARE SOCIETY (PEWS) Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. U K DAS MS. B D SARMAH MS. H THAKURIA	GA, ASSAM MR. Y S MANNAN (R-2) MR. T BAIDYA (r-2) MS. A S BAIDYA (r-2) MS N DEKARAJA (R-2) MS S DAS (r-2) MR B YADAV (r-2)
19	WP(C)/6758/2022	BHARAT KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR A W AMAN MR SARFRAZ NAWAZ MS. D SAIKIA MR S A BARBHUYAN	GA, ASSAM SC, GHC
20	WP(C)/7710/2022 FIXED	DEBAZEET DEB RAY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD
21	WP(C)/80/2023 CAVT. NO.15342/022,	GOKUL BHUYAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS MS M DAS	MR. A GANGULY SC, FOREST FOR CAVEATOR SC, PCB
22	WP(C)/807/2023 B/O	BHUGIRAM HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR N SARMA	SC, HEALTH
23	WP(C)/909/2023	DIGANTA KUMAR KALITA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR B D DAS MR H K SARMA MR. A K SHARMA B B HUSSAIN MR S BORA MR. H R DAS	GA, ASSAM
24	WP(C)/1011/2023	SANTANA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR K H CHOUDHURY MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	GA, ASSAM SC, FINANCE DEPTT.
25	WP(C)/1096/2023	SUBHA RANI DAS @ SHOVA RANI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS. U NANDA MS A BORAH MS. J GHOSH	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
26	WP(C)/1777/2023 FIXED	SMT. NIKUMONI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM SC, PWD
27	WP(C)/1924/2023	NAYAN JYOTI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI	GA, ASSAM SC, A.H and V. DEPT.
28	WP(C)/2261/2023	RAHUL ALOM Versus THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM

29	WP(C)/3047/2023 B/O	BIPUL TALUKDAR Versus THE UNION OF INDIA AND 6 ORS.	MR. K BHATTACHARJEE MS. A BARMAN MS B TALUKDAR	MS. B SARMA DY.S.G.I.
30	WP(C)/4233/2023	JABIR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
ORDERS				
31	Review.Pet./45/2021 IN WP(C)/3023/2020 (D/O)	MAMONI KALITA BEZBARUA Versus SANGITA HALOI BARUAH AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM MR. U K NAIR (r-1) MR. D BHUYAN (r-1) MS N NEWME (r-1)
32	Arb.P./10/2022	RANJAN DEB Versus MR. KISHORE CHAKRABORTY AND ANR.		MR M RANA (R1)
33	Cont.Cas(C)/256/2022	MADHAB THAKURIA Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MR D KALITA
34	Cont.Cas(C)/391/2022	MALIN DAS AND 9 ORS. Versus DEVASHISH SHARMA, ACS AND ANR	MR K PUJARI MS. K A PUJARI	MR. D SAIKIA (r-2) MR. S BORA (r-2)
35	WP(C)/2733/2022	NABAJYOTI KAKATI AND ANR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 4 ORS	MR J ABEDIN MD. A J ATIA MS A H ATIA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD
36	WP(C)/3735/2022 FIXED	ANSER ALI AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MD J ALOM MR. M ISLAM H M ALI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM SC, BTC SC, REVENUE SC, FINANCE DEPTT.
37	Review.Pet./32/2023 IN WP(C)/5158/2021(D/O)	THE STATE OF ASSAM AND ORS Versus ATIFUL RAHMAN AND ANR .		MR. K N CHOUDHURY (R-1) MR. M DAS (R-1) MS. P NEOG (R-1) MR. A DAS (R-1)
38	Cont.Cas(C)/58/2023	EX TC 62078 RECT/BB RAMBIR Versus AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K K PARASAR (r-2)
39	WITH Cont.Cas(C)/55/2023	RECT /GD ANIL KUMAR Versus AJAY KUMAR BHALLA AND ANR.	MR P RAI MR H BEZBARUA MS. S. SAIKIA MS. R MAZUMDAR	MR. K K PARASAR (r-2)
40	Cont.Cas(C)/162/2023	PRASHANTA DUTTA Versus AVINASH PURUSHOTTAM DAS JOSHI AND 4 ORS	MR MINTU SAIKIA	
41	Cont.Cas(C)/222/2023	BONOJYOTSNA DAS Versus KAILASH KARTHIK AND 3 ORS.	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS R. CHAUHAN	
42	WITH WP(C)/2176/2023	BONOJYOTSNA DAS Versus THE STATE OF ASSAM AND 11 ORS.	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS R. CHAUHAN	GA, ASSAM SC, AG SC, P H E SC, HEALTH SC, FINANCE
43	Cont.Cas(C)/490/2023	RUMI GOSWAMI Versus VIJAYLAKSHMI BARUA AND 3 ORS.	MR S C DAS P BURAGOHAIN MR. C. SHIL	

44	I.A.(Civil)/2096/2023 CAVT. NO.05252/023, WITH CAVT. NO. 2096/2023 in Review.Pet./7882/2023	DAVID BORUAH AND ANR. Versus DIBRU PART I MEEN SAMABAY SAMITY LTD. AND 11 ORS,	MRS. U BARUAH MR S KHOUND	GA, ASSAM MR. J I BORBHUIYA (r-1,2) MR. M DUTTA MR. L MOHAN MR. A B T HAQUE (r-12) MR A HOSSAIN (r-1,2) FOR CAVEATOR SC, FOREST SC, REVENUE
	WITH Review.Pet./7882/2023 (Filing Number)	DAVID BORUAH AND ANR. Versus DIBRU PART I MEEN SAMABAY SAMITY LTD. AND 11 ORS, H	MR S KHOUND	
	WITH I.A.(Civil)/8892/2023 (Filing Number)	DAVID BORUAH AND ANR. Versus DIBRU PART I MEEN SAMABAY SAMITY LTD. AND 11 ORS, H	MR S KHOUND	
45	I.A.(Civil)/2204/2023 WITH WP(C)/6603/2014(D/O) in WP(C)/6603/2014	THE DIRECTOR GENERAL, BORDER ROADS ORGANIZATION (BRO) AND 2 ORS Versus GS-162973N SRI BRIJ BHUWAN RAM AND 147 ORS	MR. S K MEDHI	MR. I H SAIKIA
46	I.A.(Civil)/2567/2023 in WP(C)/4884/2023	PARESH TAMULI, Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR D BARMAN	GA, ASSAM SC, FINANCE
	WITH WP(C)/4884/2023	PARESH TAMULI Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, FINANCE
47	I.A.(Civil)/2638/2023 in WP(C)/2921/2023	RANJIT SINGH Versus FOOD CORPORATION OF INDIA AND 2 ORS	MR. G K GUPTA	SC, F C I
	WITH WP(C)/2921/2023	RANJIT SINGH Versus MANAGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
48	I.A.(Civil)/2674/2023 in Review.Pet./7536/2023	THANESWARI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAUHAN MR D CHUTIA	GA, ASSAM
	WITH Review.Pet./7536/2023 (Filing Number)	THANESWARI ROY Versus THE STATE OF ASSAM AND 3 ORS. A	MR. S CHAUHAN	
49	WP(C)/2988/2023 FIXED	MAFIDA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MOTIUR RAHMAN MR. A S TAPADER MR. H A LASKAR	GA, ASSAM SC, NHM SC, HEALTH
50	WP(C)/5058/2023 FIXED	DR. BIJOY KUMAR SHAW Versus UNION OF INDIA AND 2 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MR. INDRAJIT BHUYAN MR. J GIRI	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
5)	MR. B NATH	14-09-2023	To	11-10-2023
6)	MR J DAS	08-09-2023	To	06-10-2023
7)	MR J C BORAH	11-09-2023	To	22-09-2023
8)	MR D K DAS	14-09-2023	To	21-09-2023
9)	MR R GOENKA	11-09-2023	To	20-09-2023
10)	MR A GOENKA	11-09-2023	To	20-09-2023
11)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
12)	MS. T SOM	19-09-2023	To	20-09-2023
13)	MR. T ISLAM	04-09-2023	To	22-09-2023
14)	MR. N HOQUE	14-09-2023	To	13-10-2023
15)	MS. B BHUYAN	14-09-2023	To	29-09-2023
16)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
17)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
18)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023
19)	MR H RAHMAN	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 20th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 WP(C)/997/2010 AT 10:15 AM	TILAK NATH Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MR.P J SAIKIA MR.L N DIHINGIA MR.S HAQUE MR.M PHUKAN MR. P DUTTA MS.A BARUA	GA, ASSAM MR.A K PURKAYASTHA MR. M NATH (R-12,16,19) MR.S CHAMARIA MR.M J BARUAH MR. D P BORAH (R-12,16,19) MR.J A AHMED MS. S SAIKIA MRS.N CHANDAK (AGARWAL) MR.S CHANDA MR.M PHUKON
WITH I.A.(Civil)/749/2021 in WP(C)/997/2010	TILAK NATH Versus THE STATE OF ASSAM AND 18 ORS.	MR. T J MAHANTA	GA, ASSAM
WITH I.A.(Civil)/1855/2021 in WP(C)/997/2010	SHRI BIPUL DUTTA AND ANR. Versus TILAK NATH AND 17 ORS.	MR. D P BORAH	MR. M PHUKAN SC, INDUSTRIES AND COMMERCE
WITH I.A.(Civil)/82/2022 in WP(C)/997/2010	SRI MUKUL GOSWAMI AND 3 ORS. Versus TILAK NATH AND 14 ORS		MR. T J MAHANTA MR. M PHUKAN MR. P DUTTA MR. A KALITA SC, INDUSTRIES
2 WP(C)/5850/2013 AT 10:15 AM	DIGANTA BARUAH and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BARTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
WITH WP(C)/5855/2013	DILIP KUMAR BASUMATARY and 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BORTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE

4	WITH WP(C)/5998/2013	HARSHAJIT CHOUDHURY and 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
MOTION				
5	WP(C)/4048/2023 B/O	ABUL KASEM PARMANIK Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, REVENUE
6	WP(C)/4226/2023	MUSSTT FATEMA KHATUN AND ANR Versus HAJI MD ABDUL RASHID AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	
7	WP(C)/4291/2023	MOHIB UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
8	WP(C)/4787/2023	TIKENDRA NATH CHAMUAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR S M ABDULLAH P MS F HUSSAIN MD S HOQUE MR. F A FAROOQUE	GA, ASSAM SC, REVENUE
9	WP(C)/4977/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD
10	WP(C)/5452/2023	M/S RANA CONSTRUCTIONS AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR S HOQUE MS B KOUSHIK MR. F A FAROOQUE	SC, PWD ROAD GA, ASSAM
11	WP(C)/5479/2023	MANJU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
12	WP(C)/5486/2023 B/O	M/S RANA CONSTRUCTIONS AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR S HOQUE MR. M DEKA MS B KOUSHIK MR. F A FAROOQUE MS N.KAZI	GA, ASSAM SC, PWD
13	WP(C)/5489/2023	BAHAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM DY.S.G.I. SC, FINANCE SC, REVENUE
14	WP(C)/5498/2023	NIRMALA TOPPO Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
15	WP(C)/5506/2023	NAZMA KHATUN Versus THE STATE BANK OF INDIA AND ANR	MR. N ALAM R K	
16	WP(C)/5507/2023	SMTI JINA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE SC, FINANCE
17	WP(C)/5509/2023	LATU HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR R S CHAUHAN MR. B HUSSAIN	SC, P AND R.D. GA, ASSAM
18	WP(C)/5510/2023	PROBIN DAS AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM
19	WP(C)/5511/2023	BINITA BORGHAIN Versus UNION OF INDIA AND 4 ORS	MR S K AGARWAL	SC, GST
20	WP(C)/5512/2023 B/O	SANJAY DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BANIK	SC, CO OP GA, ASSAM MR. A B T HAQUE (FOR CAVEATOR)

21	WP(C)/5514/2023	ASATON BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM DY.S.G.I. SC, FINANCE SC, REVENUE
22	WP(C)/5517/2023 B/O	RUFUL AMIN Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
23	WP(C)/5526/2023 CAVT. NO.07412/023, B/O	RANJIT DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK	SC, CO OP GA, ASSAM MR. A B T HAQUE FOR CAVEATOR
<u>ORDER (STAY VACATING)</u>				
24	I.A.(Civil)/2386/2023 FIXED in WP(C)/930/2023 WITH WP(C)/930/2023	ASSAM HILLS SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD. Versus ASHOK GUPTA AND 2 ORS. ASHOK GUPTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. B K BHAGAWATI MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	GA, ASSAM MR. B D DEKA GA, ASSAM MR. B K BHAGAWATI (r-3) MS H TERANGPI (r-3)
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
25	I.A.(Civil)/2454/2023 in WP(C)/2018/2023 WITH WP(C)/2018/2023	AMINUL HAQUE AND ANR. Versus ALTAF HUSSAIN AND 12 ORS ALTAF HUSSAIN AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R ISLAM N CHAKRABARTY S PAUL MR. A F N U MOLLAH K ZAMAN	MR. A F N U MOLLAH GA, ASSAM SC, P AND R.D. GA, ASSAM
26	I.A.(Civil)/2509/2023 in WP(C)/4081/2023 WITH WP(C)/4081/2023	SMTI ANITA DAS, Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 4 ORS SMTI ANITA DAS Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 3 ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, G M D A GA, ASSAM MR P NAYAK SC, G M D A
<u>ADMISSION</u>				
27	WP(C)/3274/2022 B/O	HOJAI UNNAYAN MANCHA, HUM AND. ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	GA, ASSAM SC, REVENUE
28	WP(C)/4269/2022	M/S SHAARC PROJECTS LTD. AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. P N SHARMA	SC, GST MR. K GOGOI ASSTT.S.G.I. SC, FINANCE
29	WP(C)/4844/2022	PARESH CHANDRA RAY AND 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR N N UPADHYAYA (R-6 TO 12) MR. B B KAKATI (R-6 TO 12) E. YANTHAN (R-6 TO 12)
30	WP(C)/5822/2022	AKKAS ALI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS N J DAS MRS. S ISLAM	SC, CO OP GA, ASSAM MR N A MAZARBHUIYA (r- 6)
31	WP(C)/1334/2023	DEBASISH LAHIRI AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. S DUTTA MS P DAS MS. I DAS	GA, ASSAM MR S BORTHAKUR (r-6,7,8) MR. S M BARUAH (r-6,7,8) SC, GMC
32	WP(C)/1717/2023	M/S MUKESH AND SONS Versus THE STATE OF ASSAM AND 2 ORS	MR A NATH DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, FINANCE

33	WP(C)/2155/2023	SMTI. MAMATA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M SAIKIA	GA, ASSAM
34	WP(C)/2291/2023 FIXED	MONGVE RONGPI Versus THE INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR B D DAS MR H K SARMA MS B B HUSSAIN MR S BORA MR. H R DAS	SC, OIL SC, K A A C
35	WP(C)/3001/2023	MEGHALAYA INFRATECH LIMITED Versus DEPUTY COMMISSIONER OF INCOME TAX AND 2 ORS	MR. KAPIL GOEL MR. P DAS	SC, INCOME TAX
36	WP(C)/3993/2023	PRADIP HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT	GA, ASSAM MR S MUKTAR (R-4,5) SC, G M D A SC, GMC
	WITH I.A.(Civil)/2802/2023 in WP(C)/3993/2023	PRADIP HAZARIKA, Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	GA, ASSAM SC, GMC SC, G M D A
37	WP(C)/4155/2023 B/O	BARASHA BORAH BORDOLOI @ BARASHA BORDOLOI Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN	GA, ASSAM SC, REVENUE
ORDERS				
38	WP(C)/207/2022	PRATIBHA HAZAWARY AND 7 ORS Versus THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N DHAR MS. S DASGUPTA MS. S DASGUPTA	SC, P AND R.D. GA, ASSAM
	WITH			
39	WP(C)/6269/2021	SMTI. MEGHALI RABHA Versus THE STATE OF ASSAM ANR 11 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH MS N BEGUM MR S GAUTAM M R Sharma	DR. B AHMED (r- 6,7,9,10,12) SC, P AND R.D. GA, ASSAM MS. S DASGUPTA (r- 6,7,9,10,12)
40	WP(C)/3773/2022	BIJOY SARMA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, AND 3 ORS	MR. T BARUAH MR. P BOIRAGI MR. S J SARMAH SC, REVENUE	GA, ASSAM SC, FINANCE
41	WP(C)/4771/2022	SYEDA MANJULA BEGUM AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, REVENUE SC, KARBI ANGLONG
42	WP(C)/298/2023	ABDUR ROB AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B SINHA	GA, ASSAM SC, REVENUE SC, AFDC
43	Cont.Cas(C)/573/2023	SMTI AGATHA PATWAT AND 2 ORS. Versus ROHAN KUMAR JHA AND 2 ORS.	MR. R MAJUMDAR MS. J GHOSH	
44	WP(C)/841/2023	ISLAM UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D. GA, ASSAM
	WITH			
45	Cont.Cas(C)/83/2023	ISLAM UDDIN TALUKDAR Versus MRIDUL YADAV, IAS AND 2 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MS. S SARMA (R-1) MS. N M DEKA(R-1) MR. R A CHOUDHURY (r- 2,3)
46	WP(C)/1690/2023	JAKIR HUSSAIN AND 10 ORS Versus THE UNION OF INDIA AND 52 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM MR. B DEKA (r-1) DY.S.G.I.

47	I.A.(Civil)/2126/2023 in WP(C)/3022/2023	THE MANAGING DIRECTOR, Versus RADHIKA KEMPRAI AND 3 ORS.	DY.S.G.I.	MR. A K BORA MS B DEORI
	WITH WP(C)/3022/2023	RADHIKA KEMPRAI Versus THE UNION OF INDIA AND 3 ORS.	MS B DEVI MR. A K BORA	SC, NHAI DY.S.G.I. SC, N C HILLS
48	I.A.(Civil)/2127/2023 in WP(C)/598/2023	THE KHARUPETIA MUNICIPAL BOARD AND ANR. Versus MOHIBUR RAHMAN AND 4 ORS.	MR A SARMA	GA, ASSAM MS N SULTANA SC, REVENUE
	WITH WP(C)/598/2023	MOHIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MS N SULTANA I AMIN	MR. S CHAUHAN (R5, R6) GA, ASSAM MR. A R SHOME (R5, R6) MR. A SARMA (r-5,6) MR. K KALITA (r-5,6) MR. P MAZUMDER (R5, R6) MR N ALAM (R5, R6) MR. LENTSO (r-5,6) SC, REVENUE
49	I.A.(Civil)/2266/2023 in WP(C)/3814/2023	AFRUJ ZAMAN AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A DEKA	GA, ASSAM DY.S.G.I. SC, BPCL
	WITH WP(C)/3814/2023 CAVT. NO. 05112/023,	AFRUJ ZAMAN AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A DEKA	GA, ASSAM MR. S S ROY DY.S.G.I. FOR CAVEATOR
50	WP(C)/2348/2023	BINJUM NIKA Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP DY.S.G.I.
51	WP(C)/2356/2023	NYADO NADA Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR G ALAM	GA, AP DY.S.G.I.
52	WP(C)/2360/2023	GOMRE NYICYOR Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP DY.S.G.I.
53	WP(C)/2405/2023	BIJOY KRISHNA DAM Versus THE KARIMGANJ MUNICIPAL BOARD AND ANR	MR. S BANIK A N HUSSAIN	MS. M BARMAN (R-2) MR. M ISLAM (R-2)
	WITH I.A.(Civil)/1586/2023 in WP(C)/2405/2023	GOVINDA DEB AND 4 ORS Versus BIJOY KRISHNA DAM AND 2 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MR. M ALAM	MR. S BANIK
54	WP(C)/2553/2023	LIJAR NYICYOR Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR G ALAM	GA, AP DY.S.G.I.
55	WP(C)/2554/2023	SHRI PELI NYICYOR Versus THE UNION OF INDIA and 4ORS	MR. P D NAIR MR G ALAM	

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LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
5)	MR. B NATH	14-09-2023	To	11-10-2023
6)	MR J DAS	08-09-2023	To	06-10-2023
7)	MR J C BORAH	11-09-2023	To	22-09-2023

8)	MR D K DAS	14-09-2023	To	21-09-2023
9)	MR R GOENKA	11-09-2023	To	20-09-2023
10)	MR A GOENKA	11-09-2023	To	20-09-2023
11)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
12)	MS. T SOM	19-09-2023	To	20-09-2023
13)	MR. T ISLAM	04-09-2023	To	22-09-2023
14)	MR. N HOQUE	14-09-2023	To	13-10-2023
15)	MS. B BHUYAN	14-09-2023	To	29-09-2023
16)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
17)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
18)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023
19)	MR H RAHMAN	18-09-2023	To	24-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Wednesday, 20th September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA****COURT NO: 6****[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3349/2023 FIXED	MANURAM MEDAK Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
2	WP(C)/3387/2023 B/O	DEBAJIT RAJBONGSHI Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, SEC. EDU.
3	WP(C)/4278/2023 B/O	DHONSING RONGPI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, EDU
4	WP(C)/4834/2023 FIXED	DEWAN GROUP HIGH SCHOOL, DEWAN T.E. CACHAR Versus THE STATE OF ASSAM AND 3 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, SEC. EDU. SC, SEBA
5	WP(C)/4898/2023 FIXED	MONUJ KUMAR RABIDAS AND 160 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. J LASKAR MR SOHAING	SC, ELEM. EDU SC, SSA
6	WP(C)/5119/2023 FIXED	RAKHU SUKLABAIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	SC, ELEM. EDU GA, ASSAM
7	WP(C)/5204/2023 FIXED	MEHBUB HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM SC, SEC. EDU. SC, INDUSTRIES
8	WP(C)/5454/2023	NUR ISLAM Versus THE STATE LEVEL COMMITTEE AND 4 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	GA, ASSAM
9	WP(C)/5455/2023	NITON MALAKAR Versus THE STATE OF ASSAM AND 4 ORS	MRS S B CHOUDHURY MRS R BEGUM MR. S K DAS Z R MAJUMDAR	SC, ELEM. EDU GA, ASSAM
10	WP(C)/5458/2023	RAJESH SINHA Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	SC, ELEM. EDU GA, ASSAM
11	WP(C)/5459/2023	PARAG KUMAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
12	WP(C)/5463/2023	MAJAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M S ALAM MR. M S ALAM MR S J SHAMIM	SC, ELEM. EDU GA, ASSAM

13	WP(C)/5464/2023	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOSSAIN	SC, ELEM. EDU GA, ASSAM
14	WP(C)/5469/2023	SUMAN NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, SEC. EDU.
15	WP(C)/5481/2023 B/O	LUTFA KHANAM Versus THE STATE OF ASSAM AND 6 ORS	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR	SC, ELEM. EDU GA, ASSAM
16	WP(C)/5483/2023	PRANOY KUMAR SINHA Versus THE STATE OF ASSAM AND 5 ORS	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR	SC, ELEM. EDU GA, ASSAM
17	WP(C)/5484/2023	HIMANGSHU DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR A CHAKRABORTY MR A CHETIA	SC, HEALTH
18	WP(C)/5487/2023	HAM-AK RURAL DEVELOPMENT FOUNDATION Versus THE NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE AND 6 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	DY.S.G.I. SC, HEALTH
19	WP(C)/5490/2023	MIJANUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM
20	WP(C)/5495/2023	PHANIDHAR PEGU Versus THE STATE OF ASSAM AND 3 ORS	MR. N N B CHOUDHURY MR. M DEWAN MS. K DEY	SC, ELEM. EDU
21	WP(C)/5515/2023	TAHIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
22	WP(C)/5519/2023	RAMESH CHAUHAN Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS	MR. S UPADHAY	SC, HIGHER EDU SC, K A A C
23	WP(C)/5521/2023	MD. MANIK ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI DR. R HOQUE	SC, HIGHER EDU
24	WP(C)/5523/2023	SAMCHANA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, ELEM. EDU GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
25	I.A.(Civil)/1560/2022 FIXED in WP(C)/6131/2021 WITH WP(C)/6131/2021	ZAHIRUL ISLAM Versus ANJALANA BEGUM AND 5 ORS ANJALANA BEGUM Versus THE STATE OF ASSAM 5 ORS	MR. M H ANSARI MR. M R KHANDAKAR MR A K AZAD	SC, ELEM. EDU GA, ASSAM MR. M H ANSARI (6) MS B KALITA (6)
<u>ADMISSION</u>				
26	WP(C)/2826/2019 FIXED	ABDUL BAREQUE MIAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. I HUSSAIN SC, EDU MR. J GOGOI, SC, Higher Education Dpt. SC, FINANCE SC, G U SC, U G C
27	WP(C)/7667/2019	SMT. GITALI BORDOLOI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MR. K K PARASAR	SC, HIGHER EDU MR. A C SARMA (R- 5) MR. J C GOGOI (r-4) MR. P MEDHI (R- 5) MR. G C BORAH (R- 5) MR B ISLAM (r-4)

28	WP(C)/8135/2019 B/O	MADHUKARA ROYCHOUDHURY Versus THE COMMISSIONER AND ANR	MD S HOQUE MS P CHAKRABORTY MS. K KHAN MS A DAS	SC, ELEM. EDU
29	WP(C)/194/2020 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
30	WITH WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
31	WITH WP(C)/1012/2022	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH
32	WP(C)/2177/2021 FIXED	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
	WITH I.A.(Civil)/1070/2021 in WP(C)/2177/2021	HEM CHANDRA RABHA Versus JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
33	WITH WP(C)/7626/2022	JIMPI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM
34	WP(C)/3285/2021	BABUL BORAH Versus THE COMMISSIONER AND SECRETARY AND 6 ORS.	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MR. R PHUKAN (R-6) MR. P TALUKDAR (R7)
35	WP(C)/3996/2021 B/O	MONOJ KUMAR TELI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN MR H MEDHI	SC, HIGHER EDU GA, ASSAM
36	WP(C)/5982/2021 B/O	ABDUL MAZID Versus THE STATE OF ASSAM AND 6 ORS	MR. S N TAMULI MS. A BEGUM	MR. P MAHANTA (r-6,7) MS. P SAHARIA (r-6,7) SC, SEC. EDU.
37	WITH WP(C)/5636/2021	TARUN CH. BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. P MAHANTA MS. P SAHARIA SC, SEC. EDU.
	WITH I.A.(Civil)/2320/2021 in WP(C)/5636/2021	SARADA KUMAR HALOI Versus TARUN CH. BARMAN	MR. P MAHANTA MS. P SAHARIA	MR. I H SAIKIA
38	WP(C)/7024/2021 FIXED	DR. DIPIKA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOWDHURY SR ADV MR. R M DEKA MR. S BISWAKARMA MS G DAS MR T DAS	SC, HIGHER EDU
39	WP(C)/4534/2022	SMTI KALPANA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MS. P BHATTACHARYA MR. A BORUA MS P SARMA	MR. B P SINHA (r-6) SC, SEC. EDU.
40	WP(C)/242/2023 FIXED	ANUP KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI H A AHMED MR A S SK MR R. ISLAM	GA, ASSAM SC, SEC. EDU.
41	WP(C)/1231/2023 FIXED	MAHESH CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOUDHURY MR. P. CHOUDHURY J DAS	SC, ELEM. EDU GA, ASSAM

42	WP(C)/2426/2023 B/O	PARTHA PRATIM GHOSH Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM
<u>ORDERS</u>				
43	Cont.Cas(C)/562/2022 FIXED	MRS. MARJAN BEGUM Versus SMTI MAMATA HOJAI, AES	MD. S ALOM MS. A BEGUM MR. M S ALAM	MR S M T CHISTIE
44	Review.Pet./74/2023 FIXED, WITH WP(C)/5643/2021(D/O)	THE STATE OF ASSAM Versus BHUBON CHANDRA DAS AND 5 ORS.	MR. R BORPUJARI MR. B GOGOI MR A CHALIHA	MS. B BHUYAN MS P.BORAH (r-1) MR. A KHOUND (r-1) MS B BORA (r-1) MR J DAS (r-1) MS M.CHAKRABORTY (r-1)
	WITH I.A.(Civil)/2757/2023 in Review.Pet./74/2023	BHUBON CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MS. B BHUYAN MS B BORA	SC, FINANCE SC, IRRIGATION
45	Cont.Cas(C)/336/2023 B/O	BALICHERRA M E MADRASSA Versus SMTI SURANJANA SENAPATI, ACS	MR. A H M R CHOUDHURY	
46	Cont.Cas(C)/431/2023 B/O	PRODIP KUMAR RAY Versus SMTI. SURANJANA SENAPATI	MR. M R KHANDAKAR	
47	WP(C)/477/2023 B/O, WITH WP(C)/2746/2023 (D/O)	AMINUR ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, ELEM. EDU
48	Cont.Cas(C)/532/2023 FIXED	MONTU KALITA AND 2 ORS. Versus DEBAJYOTI GOGOI	MR B P BORAH MR P J DUTTA	MR S M T CHISTIE
49	Cont.Cas(C)/538/2023 FIXED	DEEPA BARUAH Versus NARAYAN KONWAR AND 2 ORS	MR A C BORBORA MR. M SMITH MR. N BORPATRAGOHAİN MR. U SAIKIA	
50	Cont.Cas(C)/570/2023	ABU MD SUFIAN Versus NARAYAN KONWAR, IAS	MR. A R BHUYAN MR N A MAZARBHUIYA	
51	Cont.Cas(C)/571/2023	IBADUR RAHMAN LASKAR Versus H N GAUTAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	
52	Cont.Cas(C)/572/2023	AKHTAR HUSSAIN Versus MRS. MAMATA HOJAI	MR. M A I HUSSAIN MR. S H ZAMAN	

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LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
5)	MR. B NATH	14-09-2023	To	11-10-2023
6)	MR J DAS	08-09-2023	To	06-10-2023
7)	MR J C BORAH	11-09-2023	To	22-09-2023
8)	MR D K DAS	14-09-2023	To	21-09-2023
9)	MR R GOENKA	11-09-2023	To	20-09-2023
10)	MR A GOENKA	11-09-2023	To	20-09-2023
11)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
12)	MS. T SOM	19-09-2023	To	20-09-2023
13)	MR. T ISLAM	04-09-2023	To	22-09-2023
14)	MR. N HOQUE	14-09-2023	To	13-10-2023
15)	MS. B BHUYAN	14-09-2023	To	29-09-2023

16)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
17)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
18)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023
19)	MR H RAHMAN	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 20th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Death Sentence Ref./1/2023 WITH LCR 6 FILES	THE STATE OF ASSAM Versus MANGAL PRAJA AND ANR.	PP, ASSAM	
2	Mat.App./32/2023	XXXXXXX Versus XXXXXXX	MR. N H LASKAR MR. T A CHOUDHURY	
3	Mat.App./54/2023	XXXXXXX Versus XXXXXXX	MS. J PAUL MRS. B BORO MR B. RAHMAN	
4	CRL.A(J)/103/2023	AJAY DAS Versus THE STATE OF ASSAM AND ANR	MS N HASSAN	PP, ASSAM
	WITH I.A.(CrI.)/878/2023 in CRL.A(J)/103/2023	AJAY DAS Versus THE STATE OF ASSAM AND ANR	MS N HASSAN	PP, ASSAM
5	CRL.A(J)/105/2023	ASGAR ALI Versus THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
6	CRL.A(J)/106/2023 <u>2 Y 4 M 20 D.</u>	JETHA MURMU Versus THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
7	CrI.A./340/2023 B/O	SANJIB TALUKDAR Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR D NANDI MR. M KALITA MR S J CHOUDHURY	SC, NIA
8	CrI.A./342/2023	PULAK DEKA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(CrI.)/871/2023 in CrI.A./342/2023	PULAK DEKA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

9	Crl.A./347/2023	NITYANANDA BARUA Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
10	Crl.A./350/2023 B/O	KAMAL KUMAR Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/887/2023 WITH OFFICE NOTE in Crl.A./350/2023	KAMAL KUMAR Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM
ORDERS				
11	I.A.(Civil)/1000/2019 in Mat.App./13340/2018	XXXXXXX Versus XXXXXXX	DR. B U AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
	WITH Mat.App./13340/2018 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. N HAQUE	
12	I.A.(Crl.)/116/2023 in CRL.A(j)/555/2023	SANKAR PATOR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CRL.A(j)/555/2023 (Filing Number)	SANKAR PATOR Versus THE STATE OF ASSAM AND ANR. B	MR. B HALDAR	
	WITH I.A.(Crl.)/556/2023 (Filing Number)	SANKAR PATOR Versus THE STATE OF ASSAM AND ANR. B	MR. B HALDAR	
13	Crl.A./218/2023 <u>1 Y 3 M 2 D</u> :WITH OFFICE NOTE, LCR 4 FILES, FIXED	MD. AMIR HAMZA Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MR A HAQUE H G DAISY	PP, ASSAM
	WITH I.A.(Crl.)/510/2023 in Crl.A./218/2023	MD. AMIR HAMZA Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MR A HAQUE H G DAISY	PP, ASSAM
14	Crl.A./259/2023 <u>9 Y 0 M 17 D</u> :WITH OFFICE NOTE, LCR 5 FILES	RAHAM ALI AND 5 ORS. Versus STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/657/2023 in Crl.A./259/2023	RAHAM ALI AND 5 ORS. Versus STATE OF ASSAM AND ANR	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
15	Crl.A./275/2023 <u>4 Y 4 M 4 D</u> :WITH OFFICE NOTE	INDRA MOHAN BORA Versus NATIONAL INVESTIGATION AGENCY	MR Z KAMAR MR D NANDI MR. M KALITA	SC, NIA
16	Crl.A./279/2023 WITH OFFICE NOTE, LCR 5 FILES	JABED ALI Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/664/2023 in Crl.A./279/2023	JABED ALI Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
17	I.A.(Crl.)/573/2023 WITH OFFICE NOTE, LCR 4 FILES in Crl.A./171/2023	BIPIN KUMAR AND ANR. Versus THE STATE OF ASSAM,	M PATHAK	PP, ASSAM

	WITH CrI.A./171/2023	BIPIN KUMAR AND ANR. Versus THE STATE OF ASSAM	M PATHAK MR. P K DAS S DAS	PP, ASSAM
18	I.A.(CrI.)/807/2023 WITH OFFICE NOTE, LCR 2 FILES, P.B.-2 in CrI.A./135/2023 WITH CrI.A./135/2023	JAGADISH BORKAKATI, Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS S K DAS	PP, ASSAM
		JAGADISH BORKAKATI Versus THE STATE OF ASSAM AND ANR.	MR. A TALUKDAR MR. M BISWAS MR D KALITA S K DAS	MR M J QUADIR (r-2) MS R MAHANTA (r-2) MR S S ISLAM (r-2) MS S AHMED PP, ASSAM
19	I.A.(CrI.)/846/2023 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2 in CrI.A./342/2022 WITH CrI.A./342/2022	SAIMUDDIN SK Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM
		SAIMUDDIN SK Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM
HEARING				
20	Mat.App./23/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR K K MAHANTA (Sr. Advocate) MRS. B GOGOI MR. A SARMAH	DR. N DEKA MS P CHAKRABORTY MS S DAS PP, ASSAM
	WITH I.A.(Civil)/554/2023 in Mat.App./23/2022	XXXXXXX Versus XXXXXXX	MR. A SARMAH	DR. N DEKA
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LEAVE NOTE OF ADVOCATES FOR 20/09/2023				
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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
5)	MR. B NATH	14-09-2023	To	11-10-2023
6)	MR J DAS	08-09-2023	To	06-10-2023
7)	MR J C BORAH	11-09-2023	To	22-09-2023
8)	MR D K DAS	14-09-2023	To	21-09-2023
9)	MR R GOENKA	11-09-2023	To	20-09-2023
10)	MR A GOENKA	11-09-2023	To	20-09-2023
11)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
12)	MS. T SOM	19-09-2023	To	20-09-2023
13)	MR. T ISLAM	04-09-2023	To	22-09-2023
14)	MR. N HOQUE	14-09-2023	To	13-10-2023
15)	MS. B BHUYAN	14-09-2023	To	29-09-2023
16)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
17)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
18)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023
19)	MR H RAHMAN	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 20th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./3329/2023	ABDUL KADIR LASKAR Versus THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
2 Bail Appln./3332/2023	KHANGEMBAM MANGI SINGH AND ANR Versus THE STATE OF ASSAM	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
3 Bail Appln./3335/2023	MD ATAUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
4 Bail Appln./3336/2023	RAJESH KUMAR Versus THE UNION OF INDIA	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, NCB
5 Bail Appln./3337/2023	ABUL LAIS Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
6 Bail Appln./3340/2023	ADITYA SARMA AND 4 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
7 Bail Appln./3341/2023	SOLOMON AND ANR Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR F U CHOUDHURY MR. A S TAPADER	PP, ASSAM
8 Bail Appln./3342/2023	WASEEM Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS A DAS MR. P S BISWAS MS A BORAH	PP, ASSAM
9 Bail Appln./3343/2023	ATIKUR RAHMAN @ ATIQUR RAHMAN @ ATIKUR RAHAMAN Versus THE UNION OF INDIA	MR T H HAZARIKA MR A RASHID	SC, NCB
10 Bail Appln./3344/2023	ABDUL ALI Versus THE STATE OF ASSAM	MR. N BORUAH MR A GOWALA	PP, ASSAM
11 Bail Appln./3347/2023	MD IRFAN KHAN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM

MOTION

12	Crl.Pet./843/2023	LAKHI DEORI Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P HAZARIKA MR M J DEURI MR. T DEORI	PP, ASSAM
13	Crl.Pet./854/2023	ABDUL AZIZ SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
14	AB/3220/2023	RAJAT PODDAR AND 6 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
15	AB/3224/2023	JANARDAN HAZARIKA Versus THE STATE OF ASSAM	MS M DAS	PP, ASSAM
16	AB/3225/2023	DHETOU DAS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI	PP, ASSAM
17	AB/3237/2023	SYED TASDIQUE ALAM Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI	PP, ASSAM

BAIL HEARING (BA)

18	Bail Appln./2093/2023 WITH OFFICE NOTE, LCR FILE, FIXED	KIRTBOKLANG @ KITBOK LANG MARWEIN Versus THE STATE OF ASSAM	MR. N J DUTTA MS LR KHANAM MR S ISLAM D HUSSAIN	PP, ASSAM
19	Bail Appln./2537/2023 WITH OFFICE NOTE, FIXED	DIPJYOTI RAJBONGSHI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
20	Bail Appln./2635/2023 WITH LCR, FIXED	MD. MOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR J K Bhuyan	PP, ASSAM
21	Bail Appln./2792/2023 FIXED	SHARUNGBAM PREM KUMAR SINGH Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
22	Bail Appln./3147/2023 WITH OFFICE NOTE, FIXED	MOMINUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR M Z SHAH MD P RAHMAN	PP, ASSAM
23	Bail Appln./3262/2023 WITH LCR, FIXED	HAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM

BAIL HEARING

24	AB/771/2023	ATAUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR S PRODHANI	PP, ASSAM
25	AB/837/2023	KAUSHIK NATH Versus THE STATE OF ASSAM	MR. P P BORTHAKUR MS. P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM
26	AB/856/2023	HABILUDDIN SK AND ANR Versus THE STATE OF ASSAM	MS D DAS	PP, ASSAM
27	AB/1557/2023	NUR ISLAM @ NURUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM
28	AB/1615/2023	BAREK ALI @ ABDUL BAREK AND ANR Versus THE STATE OF ASSAM	MR J U AHMED MR K U AHMED MR S HUSSAIN MR. M ALOM	PP, ASSAM

29	AB/1929/2023	AYUB UDDIN LASKAR Versus THE STATE OF ASSAM	MR M J QUADIR MR S S ISLAM MS S AHMED	PP, ASSAM
30	AB/2135/2023	TAKEN RAJBANGSHI Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. D LASKAR	PP, ASSAM
31	AB/2164/2023	HENTER ETE Versus THE STATE OF ASSAM	MR. S DIHINGIA MR A V SINGH MR W R MEDHI	PP, ASSAM
32	AB/2325/2023	RAFIQUE UDDIN Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
33	AB/2537/2023 WITH OFFICE NOTE	HABEJ ALI Versus THE STATE OF ASSAM	MR J I MONDAL MR J ISLAM	PP, ASSAM
34	AB/2683/2023	MOFIZUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
35	AB/2842/2023 WITH OFFICE NOTE	INAM UDDIN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	PP, ASSAM
36	AB/2867/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
37	AB/2879/2023	HAIDUAING JEME @ HAIDUAING KUAME Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
38	AB/2887/2023 WITH OFFICE NOTE, LCR FILE	MD FARJUL HAQUE Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY	PP, ASSAM
39	AB/2892/2023 WITH OFFICE NOTE	SIRAJUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR A HUSSAIN MR M RAHMAN I AMIN	PP, ASSAM
40	AB/2898/2023 FIXED	MD. AZIZUL SHIKDER AND ANR Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
41	AB/2900/2023 WITH OFFICE NOTE, LCR FILE	TAZER ALI @ TAJEL ALI Versus STATE OF ASSAM AND ANR.	MR. I U CHOWDHURY	PP, ASSAM
42	AB/2913/2023 WITH OFFICE NOTE	RAJU SHEIKH @ RAJU SK AND 3 ORS Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
43	AB/2917/2023	ANGOM SUJIT SINGH Versus THE STATE OF ASSAM	MS. S E AHMED MS. N DEVI MD A A HUSSAIN	PP, ASSAM
44	AB/2938/2023 FIXED	RATNA BARMAN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. I ALAM MR. T SK	MR. M J BARUAH (r-2) MR. A. ALI (r-2) MR. JITU SAIKIA (r-2) PP, ASSAM

ORDERS

45	I.A.(CrI.)/500/2020 BA 2017/2020(D/O) in Bail Appln./2017/2020	THE STATE OF ASSAM Versus SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	MR S T ADNAN
46	W.P.(CrI.)/18/2023	SHARMISTHA BARUAH Versus ATUL AUTO LIMITED	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	
47	CrI.Pet./28/2023 B/O	NURUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM

48	CrI.A./93/2023 Q Y 8 M 10 D :WITH OFFICE NOTE, LCR 1 FILE, B/O WITH I.A.(CrI.)/213/2023 in CrI.A./93/2023	MOTIOR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
49	I.A.(CrI.)/776/2023 WITH OFFICE NOTE, LCR 3 FILES in CrI.A./231/2023 WITH CrI.A./231/2023	MOTIOR RAHMAN Versus THE STATE OF ASSAM AND ANR. BIBHUTI MAHANTA, Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI MS. T BEGUM MR. T J MAHANTA MR. A BORUA MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	PP, ASSAM PP, ASSAM
50	I.A.(CrI.)/830/2023 in AB/2493/2023 WITH AB/2493/2023	UTSAV KUMAR, Versus THE STATE OF ASSAM, UTSAV KUMAR Versus THE STATE OF ASSAM	MR. D NANDI MS P SARMAH MR. D NANDI MS P SARMAH	PP, ASSAM PP, ASSAM
51	I.A.(CrI.)/852/2023 in AB/2985/2023 WITH AB/2985/2023	MD. MOKLESH ALI Versus THE STATE OF ASSAM AND ANR MD. MOKLESH ALI Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN MR. S AHMED MS J HAZARIKA MS. M. KHATUN	PP, ASSAM PP, ASSAM
52	I.A.(CrI.)/857/2023 in AB/2935/2023 WITH AB/2935/2023	RUMAN SHAIKH Versus MONJILA KHATUN AND ANR. RUMAN SHAIKH Versus THE STATE OF ASSAM	MR. I H LASKAR MR. M AHMED MR. M AHMED MD I H LASKAR	PP, ASSAM PP, ASSAM
53	I.A.(CrI.)/859/2023 in AB/2503/2023 WITH AB/2503/2023	MUZAMMEL HUSSAIN, Versus THE STATE OF ASSAM AND ANR MUZAMMEL HUSSAIN Versus THE STATE OF ASSAM	MR J C BORAH MR J C BORAH	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
5)	MR. B NATH	14-09-2023	To	11-10-2023
6)	MR J DAS	08-09-2023	To	06-10-2023
7)	MR J C BORAH	11-09-2023	To	22-09-2023
8)	MR D K DAS	14-09-2023	To	21-09-2023
9)	MR R GOENKA	11-09-2023	To	20-09-2023
10)	MR A GOENKA	11-09-2023	To	20-09-2023
11)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
12)	MS. T SOM	19-09-2023	To	20-09-2023
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17)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
18)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023
19)	MR H RAHMAN	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,20th September 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./3325/2023	BABLU PANDEY Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
<u>TOP OF THE LIST</u>			
2 MFA/1/2011 (HEARING), WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus MD. RITUL ALI	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MISSR KAUR	
3 MFA/28/2011 (HEARING), WITH LCR	M/S ORIENTAL INSURANCE CO. LTD., Versus MD. ABDUL MANNAN and ANR	MR.A AHMED MS.M BAISHYA MS.S BHATTACHARJEE	
4 MFA/29/2011 (HEARING), WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., Versus PRASAD KALITA	MR. D K DAS MR. R GOSWAMI MR. I ALAM	MR. R DEV, Legal Aid Counsel MS. J BORA MR. D K KATAKEY
<u>MOTION</u>			
5 Tr.P.(C)/88/2023	THE PATHAR PARICHALONA COMMITTEE AND 2 ORS Versus ON THE DEATH OF BANKIM CH. BRAHMA, HIS LEGAL HEIRS SMT. SAILYO BRAHMA AND 12 ORS	MR. B J MUKHERJEE MS R SAHA	
6 Tr.P.(C)/89/2023	SMTI. BABY BHOWMICK Versus SOUMEN CHOWDHURY	MR. D C BORAH MR. K M HASSAN	
7 CRP(IO)/302/2023	TOP RAM BORAH AND 3 ORS Versus ON THE DEATH OF GUNAAM BORA, S/O LATE GURA BORA, HIS LEGAL HEIRS, ANIL BORA AND 4 ORS.	ALHAJJ I UDDIN M ALAMGEER MR R HOQUE	
8 CRP(IO)/303/2023	INDRO BALA SARKAR AND 2 ORS. Versus LALAN KUMAR DAS AND 2 ORS	MR. A RAHMAN MR E HUSSAIN	
9 CRP(IO)/304/2023	PRAHLAD SINGH AND ANR Versus PRABHAWATI DAS AND 2 ORS	MR. S SHARMA	

ADMISSION

10	CRP(IO)/46/2019	NUR ISLAM Versus MALEK UDDIN AHMED AND 16 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. B BANERJEE (R1-R6) MR S HOQUE (R1-R6)
11	CRP(IO)/29/2022	BIDHAN PAUL AND 2 ORS Versus JAGADISH PAUL AND 2 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	MR F U BARBHUIYA MR F U BARBHUIYA MS S DAS (r-1,2) MS S DAS (r-1,2)
12	CRP/140/2022	MD. CHAND MAHMUD Versus HASMAT ALI AND 3 ORS.	MR H R CHOUDHURY S. TALUKDAR	MR. A K PURKAYASTHA MR. B RAHMAN
13	CRP(IO)/221/2022	MD. RIAJUDDIN AHMED @ MD. RIYAJUDDIN AHMED Versus MD. ABDUS SWMI AHMED	MS S S ZIA	
14	RERA APPEAL/5/2023 WITH I.A.(Civil)/2797/2023 in RERA APPEAL/5/2023	M/S ARYA ERECTORS INDIA PVT. LTD. Versus DR. GANESH CH. DAS AND ANR.	MR. N DEKA MR D K BHATTACHARYYA MR. M GOGOI	
15	RFA/26/2023 WITH I.A.(Civil)/1682/2023 in RFA/26/2023	RAKESH SHAH AND ANR. Versus LALLAN PRASAD SHAH	MR. R DE MS. D DEVI	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI
16	Mat.App./43/2023 WITH I.A.(Civil)/2488/2023 in Mat.App./43/2023	RAKESH SHAH AND ANR. Versus LALLAN PRASAD SHAH XXXXXXX Versus XXXXXXX	MR. R DE MS. D DEVI MS. N S THAKURIA	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI
17	MFA/85/2023	XXXXXXX Versus XXXXXXX POOJA MALHOTRA AND ANR. Versus THE UNION OF INDIA	MR. N S THAKURIA	
18	MACApp./367/2023	POOJA MALHOTRA AND ANR. Versus THE UNION OF INDIA	MR F A LASKAR MD I H LASKAR	DY.S.G.I.
19	MACApp./368/2023 WITH I.A.(Civil)/2847/2023 in MACApp./368/2023	BHASKAR RAHANG Versus M/S MAYTAS INFAR PVT. LTD AND 4 ORS. THE NEW INDIA ASSURANCE CO. LTD. Versus LAKHI PROVA CHUTIA AND 7 ORS.	MR P KATAKI MR K BARMAN MR. A J SAIKIA MR. B KAKATI M CHETIA MR. S. PEGU	
20	RSA/174/2023 CAVT. NO.10342/023, WITH I.A.(Civil)/2820/2023 in RSA/174/2023	THE NEW INDIA ASSURANCE CO. LTD. Versus LAKHI PROVA CHUTIA AND 7 ORS. FOR HEARING U/O XLI RULE II C.P.C. MD KAUSHAR ALI AND 5 ORS. Versus MD. RAMIZUL HAQUE AHMED AND ANR.	MR. A J SAIKIA MR. B KAKATI M CHETIA MR. S. PEGU MR. O P BHATI MR S KHAN MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	MR. R K BHUYAN MR A ZAMAN FOR CAVEATOR
		MD KAUSHAR ALI AND 5 ORS. Versus MD. RAMIZUL HAQUE AHMED AND ANR.	MR. O P BHATI MR S KHAN MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	MR. R K BHUYAN MR A ZAMAN FOR CAVEATOR

21	RSA/175/2023	BABUL ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, PWD SC, BTC
ORDERS				
22	MFA/43/2008 WITH LCR WITH MC/941/2008 in MFA/43/2008 WITH	GENERAL MANAGER N F RAILWAY Versus M/S STORES and SPARES COPR. GENERAL MANAGER N F RAILWAY Versus M/S STORES and SPARES COPR.	MR G GOSWAMI MR.H K DAS MS.B DEVI MR.S SARMA MR.H K DAS MS.B DEVI MR.S SARMA	
23	MFA/15/2008 WITH MC/221/2008 in MFA/15/2008	GENERAL MANAGER N F RAILWAY Versus M/S PANCHAM INTERNATIONAL LTD.	MR G GOSWAMI, RLY. ADV. MR G GOSWAMI, RLY. ADV. MR.H K DAS MS.B DEVI MR.S SARMA	
24	RSA/79/2010	GENERAL MANAGER N F RAILWAY Versus M/S PANCHAM INTERNATIONAL LTD. SWAPAN KUMAR ACHARJEE and ANR. Versus DINANATH MAHATO and ORS.	MR.H K DAS MS.B DEVI MR.S SARMA MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.C BARUAH MR.T BARUAH
25	MC/2771/2014 in SA/70/1998(D/O) in SA/70/1998	ABANI KR. BORA and ORS. Versus ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIRS SMTI REEMA SAIKIA and ORS.	MR.R SARMA MR. S K CHAKRABORTY MR.H DEKA MR.D HAZARIKA	MR.G N SAHEWALLA MR.P BORA MR.B N DEKA MR.S SENAPATI MR.R R KALITA
26	RSA/195/2015	MD MOIYOB ALI Versus MD ABDUL KHALIQUE and 11 ORS	MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	MR.A R SIKDAR(R-7) MR.N AHMED(R-7) MR.M H TALUKDARR-7
27	I.A.(Civil)/67/2018 in MACApp./17/2018 WITH MACApp./17/2018 WITH I.A.(Civil)/68/2018 in MACApp./17/2018 WITH	NATIONAL INSURANCE CO. LTD. Versus CHARU RABI DAS NATIONAL INSURANCE CO. LTD. Versus CHARU RABI DAS NATIONAL INSURANCE CO. LTD. Versus CHARU RABI DAS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
28	MACApp./18/2018	NATIONAL INSURANCE CO. LTD. Versus CHARU RABI DAS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
29	RSA/260/2018	SMTI BIJOY LAKSHMI BHATTACHARJEE Versus SRI SIDDHARTHA BARUA AND ANR	MR. T U LASKAR MR. N DHAR MR S A BARBHUIYA MR. S A CHOUDHURY	MR B K SARMA MS P SARMAH MR. P SARMA
30	RSA/51/2019 WITH I.A.(Civil)/854/2019 in RSA/51/2019	ABU BAKKAR SIDDIQUE Versus ON THE DEATH OF HAZI KAZIMUDDIN AHMED HIS LEGAL HEIRS and ORS ABU BAKKAR SIDDIQUE Versus HAZI KAZIMUDDIN AHMED	MS. J GOGOI MS. S ROY MR. U BHATTACHARYA MR.J GOGOI MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. U BHATTACHARYA	
31	RSA/128/2019	SRI SURAJIT ROY Versus SRI RANJIT KUMAR SAHA AND 3 ORS.	MR. T U LASKAR MR. N DHAR MS. U BARUAH	MR. A R SHOME MR. S CHAUHAN

	WITH I.A.(Civil)/2083/2019 in RSA/128/2019	SRI SURAJIT ROY Versus SRI RANJIT KUMAR SAHA AND 3 ORS. SHRI RAJEEV GOSWAMI @ RAJIB GOSWAMI Versus ON THE DEATH OF RADHIKA PRASAD KHOUND, HIS DAUGHTER SMT. SUDESNA KHOUND AND ANR	MR. T U LASKAR MR. N DHAR MS. U BARUAH MR. N C DAS MS. M DEVI MR. A DAS	
32	RSA/35/2020			
	WITH CRP/181/2019	RAJEEV GOSWAMI @ RAJIB GOSWAMI Versus ON THE DEATH OF RADHIKA PRASAD KHOUND, HIS LEGAL HEIRS SMT. SUDESNA KHOUND AND ANR	MS. M DEVI MR. N C DAS MR A DEY MR A DAS	MR. P J SAIKIA MR. A K GUPTA
34	RSA/85/2020	SRI MIHIR SINGHA AND 5 ORS Versus SRI BABU SINHA AND 6 ORS	MR. A C SARMA MR. S ISLAM MR A ALI MR G BHARADWAJ MR B DEORI MR. Y ALI	MR. M H RAJBARBHUIYAN
35	I.A.(Civil)/1895/2020 in RSA/156/2011	MINNOTI ROY AND 6 ORS. Versus SANKOUR GOUR AND 3 ORS.	MR. R J BORDOLOI MR. R J BORDOLOI MR. R ALI	
	WITH RSA/156/2011	MOHITOSH ROY Versus SANKOUR GAUR AND ORS	MR.N GOSWAMI MR. R J BORDOLOI MR. R J BORDOLOI MR. R J BORDOLOI MR.D K DAS MS. D SONOWAL MS. G P SHAHI,A MS. G P SHAHI,A MR. R ALI MR.S C SARMA	MR.A SARMA MR.P K TALUKDAR MR.D SARMAH
	WITH I.A.(Civil)/1897/2020 in RSA/156/2011	MINOTI ROY AND 6 ORS. Versus SANKOUR GAUR AND 3 ORS.	MR. R J BORDOLOI MR. R J BORDOLOI MR. R ALI MR. R ALI	
	WITH I.A.(Civil)/1899/2020 in RSA/156/2011	MINOTI ROY AND 6 ORS. Versus SANKOUR GAUR AND 3 ORS.	MR. R J BORDOLOI MR. R ALI	
36	RSA/8/2021	SYLHET TEA AND INDUSTRY LTD., Versus ON THE DEATH OF SANTOSH DEB, HIS LEGAL HEIRS SHRIMATI SHANTI RANI DEB AND 20 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. T U LASKAR (R1(A)-1(E), R3(B)-3(F), R5(A)-5(G), R6) MR. N DHAR (R1(A)-1(E), R3(B)-3(F), R5(A)-5(G), R6)
37	RSA/10/2022	LEGAL HEIRS OF SAIDUR RAHMAN MAZARBHUIYA HIS LEGAL HEIR MASTUFA AHMED MAZARBHUIYA AND 3 ORS. Versus SHAMS UDDIN BARBHUIYA AND 11 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. S D PURKAYASTHA (r-1, 3 to 10) MS. S PHUKAN (r-1, 3 to 10)
38	CO/16/2022 WITH LCR in MFA/55/2010	HARINDER SAH Versus ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. A R AGARWALA	MR. A AHMED
	WITH MFA/55/2010	M/S ORIENTAL INSURANCE CO. LTD. Versus HARINDAR SAH and ANR	MR. R C PAUL MR.A AHMED MS L DAS	MR.A R AGARWALAR-1 MR.D K KOTHARI MR.N DEKA MRR K MOUR
39	RFA/32/2022 WITH LCR	UNION OF INDIA Versus M/S MIDAS GRANITES	MR. C K S BARUAH	MR. L R MAZUMDER

40	RSA/161/2022	SMT. USHA RANI SARMA Versus ON THE DEATH OF ANANDA MOHAN DEB HIS LEGAL HEIRS HRIDOY MONI DEVI AND ORS.	MR. C K S BARUAH	MR. M U MONDAL (R1.3) MD. I H KHAN (R1.3) MR K ISLAM (R1.3) MR A ALIM SK (R1.3)
41	RFA/12/2023 WITH LCR	KUSHAL MECH Versus LISHA GURUNG AND 8 ORS.	MS. R CHOUDHURY	GA, ASSAM MR R CHAKRAVORTY (R2, R3, R8) MS. R. ENGJAIP (R2, R3, R8) S RABHA (r-1)
42	Review.Pet./83/2023 in Arb.P./4/2014(D/O), FIXED	THE UNION OF INDIA AND 2 ORS. Versus M/S G D ENGINEERING CONSTRUCTION	MR. B CHAKRAVARTY	
43	I.A.(Civil)/555/2023 in RFA/126/2019(D/O), RFA/128/2019(D/O), WITH LCR, in RFA/128/2019	SRIKANTA LALUNG AND ANR Versus RANA PATGIRI AND 9 ORS	MR. S CHAUHAN	
44	I.A.(Civil)/621/2023 in RSA/32/2023	KAMINI DEVI Versus BHESH BAHADUR PURI	MR D KAMEI	MR J ALI MR. M P SARMA MS R A MOSTAFI MS. B M CHETRI FOR CAVEATOR
	WITH RSA/32/2023 CAVT. NO. 01522/023,	KAMINI DEVI Versus BHESH BAHADUR PURI	MR D KAMEI	MR. M P SARMA FOR CAVEATOR
45	I.A.(Civil)/2334/2023 WITH LCR in RSA/200/2015 WITH RSA/200/2015	ABDUS SATTAR Versus SHRI PRAMOD KUMAR KEDIA and 2 ORS	MR. A SATTAR	
		SHRI PRAMOD KUMAR KEDIA and 2 ORS Versus ON THE DEATH OF JIBAN CHANDRA KUNDU HIS LEGAL HEIRS SMTI JAMNUNA RANI KUNDU and ORS	MS.K YADAV MS.D L DEKA MS.P BORAH MR.R L YADAV	MS.R HUSSAINR-1 - 13 MR.A SATTAR(R- 1 - 13) MS.N BARUAH(R- 1 - 13) MR.H K BARUAH(R-1 - 13) MR.R P GUPTA(R-1 - 13)
46	I.A.(Civil)/2761/2023 WITH LCR in RSA/150/2019 WITH RSA/150/2019	SHRI SHYAMAL BARO Versus ON THE DEATH OF RESPONDENT NO. 1 (SRI POTIRAM BARO)	MR. A PAUL	MS. J PAUL
		SHRI SHYAMAL BARO Versus ON THE DEATH OF RESPONDENT NO. 1 (SRI POTIRAM BARO) HIS LEGAL HEIRS AND 2 ORS.	MR. A PAUL	MR. J PAUL MR. M HUSSAIN
	WITH I.A.(Civil)/2574/2019 in RSA/150/2019	SHRI SHYAMAL BARO Versus SRI POTIRAM BARO AND 2 ORS.	MR A PAUL	
47	I.A.(Civil)/2819/2023 in RSA/8276/2023 WITH RSA/8276/2023 (Filing Number) WITH I.A.(Civil)/8277/2023 (Filing Number)	NUMALIGARH REFINERY LTD. AND ANR. Versus BALIRAM SINGH AND ANR.	MR. S S ROY MS. S KAKATI MS. M. KONYAK. W	
		NUMALIGARH REFINERY LTD. AND ANR. Versus BALIRAM SINGH AND ANR. A	MR. S S ROY	
		NUMALIGARH REFINERY LTD. AND ANR. Versus BALIRAM SINGH AND ANR. A	MR. S S ROY	
48	I.A.(Civil)/2824/2023 in MFA/11109/2023 WITH MFA/11109/2023 (Filing Number)	MAFIJUDDIN AHMED @ MAFIYUDDIN Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	DY.S.G.I.
		MAFIJUDDIN AHMED @ MAFIYUDDIN Versus THE UNION OF INDIA B	MR J MOLLAH	

49	I.A.(Civil)/2825/2023 in MACApp./6457/2023	M/S LIBERTY VIDEOCON GENERAL INSURANCE COMPANY LTD. Versus SAMITON BEGOM AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	WITH MACApp./6457/2023 (Filing Number)	M/S LIBERTY VIDEOCON GENERAL INSURANCE COMPANY LTD. Versus SAMITON BEGOM AND 5 ORS.	MR. R GOSWAMI
	WITH I.A.(Civil)/11353/2023 (Filing Number)	M/S LIBERTY VIDEOCON GENERAL INSURANCE COMPANY LTD. Versus SAMITON BEGOM AND 5 ORS. H	MR. R GOSWAMI
50	I.A.(Civil)/2850/2023 in RSA/10474/2023	PRABHULAL SHARMA AND ORS. Versus ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS SARASWATI DEVI AND ORS.	JYOTISH DAS MS P DEY MS. P AGARWALA
	WITH RSA/10474/2023 (Filing Number)	PRABHULAL SHARMA AND ORS. Versus ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS SARASWATI DEVI AND ORS. A	JYOTISH DAS
	WITH I.A.(Civil)/10475/2023 (Filing Number)	PRABHULAL SHARMA AND ORS. Versus ON THE DEATH OF RAJMANGAL DUBEY HIS LEGAL HEIRS SARASWATI DEVI AND ORS. A	JYOTISH DAS
<u>STAY MATTERS</u>			
51	CRP(IO)/311/2022	UJJAL KUMAR NATH Versus CHITRA LAHKAR AND 2 ORS	MR. SURAJIT DAS MR. P P DAS MR A HALOI
52	Tr.P.(C)./18/2023	SIKHA MONI BORDOLOI Versus JITEN BORDOLOI	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI
53	CRP(IO)/50/2023	PRADIP KUMAR BARUAH AND 2 ORS. Versus KUMUD NATH	MR A CHOWDHURY MR. N J KHATANIAR H SAHARIA
54	WITH CRP(IO)/54/2023	PRADIP KUMAR BARUAH AND 3 ORS Versus KUMUD NATH AND 4 ORS	MR A CHOWDHURY MR. N J KHATANIAR H SAHARIA
			MR. M KASHYAP (r-1,2,3) DR. R SARMAH MS P SAHA MR A K RAI MRS K AGARWAL MR A K RAI (R1) MRS K AGARWAL (R1)

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LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
5)	MR. B NATH	14-09-2023	To	11-10-2023
6)	MR J DAS	08-09-2023	To	06-10-2023
7)	MR J C BORAH	11-09-2023	To	22-09-2023
8)	MR D K DAS	14-09-2023	To	21-09-2023
9)	MR R GOENKA	11-09-2023	To	20-09-2023
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11)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
12)	MS. T SOM	19-09-2023	To	20-09-2023
13)	MR. T ISLAM	04-09-2023	To	22-09-2023

14)	MR. N HOQUE	14-09-2023	To	13-10-2023
15)	MS. B BHUYAN	14-09-2023	To	29-09-2023
16)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
17)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
18)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023
19)	MR H RAHMAN	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 20th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Arb.P./32/2023	BASANTA KUMAR GOGOI Versus JITU MONI MEDHI	MR R SENSUA G KAUSHIK	
2 WP(C)/5183/2023 FIXED	GUNAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K SINGHA MR. R DE MR G PATHAK	SC, PWD
3 WP(C)/5202/2023 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MOTIUR RAHMAN MR. A S TAPADER MR. H A LASKAR	GA, ASSAM
4 WP(C)/5239/2023 FIXED	GAKUL BHARALI Versus THE STATE OF ASSAM AND 6 ORS	MR A KHANIKAR R L CHUTIA	SC, P AND R.D. GA, ASSAM SC, REVENUE
5 WP(C)/5334/2023 FIXED	M/S BORHULA (S) TEA INDUSTRIES AND ANR Versus THE LABOUR COMMISSIONER, ASSAM AND 5 ORS	MR. N BARUAH MR. R J DAS MRS S SAIKIA	GA, ASSAM SC, PNB
6 WP(C)/5335/2023 FIXED	MD. ABU BAKKAR SIDDIK AND 21 ORS Versus THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR. R HAQUE	SC, HEALTH
7 WP(C)/5445/2023	SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, PWD SC, FINANCE
8 WP(C)/5446/2023	SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, PWD SC, FINANCE
9 WP(C)/5447/2023	SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, PWD SC, FINANCE
10 WP(C)/5448/2023	SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, PWD SC, FINANCE
11 WP(C)/5449/2023	SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, PWD SC, FINANCE
12 WP(C)/5450/2023	SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, PWD SC, FINANCE

13	WP(C)/5451/2023	SAHADUL HUSSAIN Versus TEH STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, PWD SC, FINANCE
14	WP(C)/5456/2023	AMAR KR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
15	WP(C)/5460/2023	LANKESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
16	WP(C)/5462/2023 CAVT. NO.09732/023,	PRADIP DAS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM MR D J MEDHI (FOR CAVEATOR) SC, TRANSPORT
17	WP(C)/5465/2023	M/S MAA MANOSHA TRADE COM. Versus THE STATE OF ASSAM AND 3 ORS	MR. R N D SARMA MR. A DHAR MD F FARIDI	SC, ELEM. EDU SC, ASTBP
18	WP(C)/5466/2023	BELLAL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, P AND R.D. GA, ASSAM
19	WP(C)/5467/2023	NAZIMUDDIN AHMED Versus THE PRINCIPAL SECRETARY AND 3 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	SC, BTC
20	WP(C)/5474/2023	NRIPEN BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.
21	WP(C)/5478/2023	ABHAY CHHAWCHHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
22	WP(C)/5488/2023	M/S CHOUDHURY CONSTRUCTION AND ANR Versus THE STATE OF ASSAM AND 4 ORS	L K BORAH	SC, TRANSPORT
23	WP(C)/5497/2023	M/S SURYA KANT SINGH AND ANR Versus DELHI PUBLIC SCHOOL AND ANR.	MR. S NAG MR. N D SARMA	
24	WP(C)/5499/2023	DULAL UDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A RAHMAN	GA, ASSAM SC, REVENUE
25	WP(C)/5501/2023	LUITPAR BUILDERS AND DEVELOPERS PVT. LTD. Versus CHAIRMAN GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS.		SC, G M D A SC, GMC
26	WP(C)/5503/2023	RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
27	WP(C)/5505/2023	JITEN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MS K GOSWAMI MS S CHAKRABORTY	SC, AGRI. DEPARTMENT
28	WP(C)/5528/2023	SANTANU BARKATOKY AND 5 ORS. Versus ASSAM PHARMACY COUNCIL AND 5 ORS.	MR R SINGHA MS S PATOWARY	SC, HEALTH
<u>ADMISSION</u>				
29	WP(C)/3669/2022	M/S PM TRADERS Versus THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, P H E
30	WP(C)/210/2023	NASIR UDDIN LASKAR Versus BHARAT PETROLEUM CORPORATION LTD. AND 4 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	MR. A U CHOUDHURY (r-3) MR. S ISLAM (r-3) MR. S S ROY (R-1,2) MS. A KAUSHAR (r-3) DY.S.G.I.
31	WP(C)/1253/2023 B/O	M/S RIZA ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR A CHETIA	GA, ASSAM SC, A.H and V. DEPT.

32	WP(C)/1506/2023 B/O	HEMEN TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. K D CHETRI	SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT GA, ASSAM MR. A ROSHID (R-9) MS. M R DEVI (R-9) MS. T BEGUM (R-9) SC, BTC GA, ASSAM
33	WP(C)/3472/2023 FIXED	JAGAT SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. P BORDOLOI MS M NIROLA	
34	WP(C)/4059/2023	SAHIDUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MS. T BEGUM	SC, P AND R.D. GA, ASSAM SC, BTC
35	WP(C)/4269/2023 B/O	JUBARAJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	G. DAS J SHARMA MR. P THAKURIA S MEDHI	GA, ASSAM MR. N BORAH (R-4) N AHMED (R-4) MR M.J. BHARALI (R-4) SC, AFDC
ORDERS				
36	Cont.Cas(C)/359/2018 FIXED	ON THE DEATH OF LATE AMJAD HUSSAIN HIS LEGAL HEIR Versus PUSPA MALO AND 4 ORS.	MR. U K GOSWAMI MR. P N GOSWAMI MR. K P PATHAK MS. A TALUKDAR MR. R R Gogoi	MR. P S BHATTACHARYYA (R1, R2) MR. P S BHATTACHARYYA (R1, R2) MS. N NASRIN (R4) MD. I H KHAN (R4)
37	WITH WP(C)/4592/2018	ON THE DEATH OF AMJAD HUSSAIN, HIS LEGAL HEIR- Versus DHUBRI MUNICIPAL BOARD AND 4 ORS.	MR K P PATHAK MR. U K GOSWAMI MR. P N GOSWAMI MS. A TALUKDAR MR. R R Gogoi	MS N NAZNEEN (R4) MR. M U MONDAL (R4) MR. P S BHATTACHARYYA (R1 & R2) MR. T CHAKRABORTY (R-5) MR. D CHOUDHURY (R-5) MD. I H KHAN (R4)
38	Review.Pet./184/2022 WITH WP(C)/1995/2017 (D/O)	THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND ANR. Versus HYDAR ALI RYMBAI	MR. A KHANIKAR MR R L CHUTIA	
39	WITH Cont.Cas(C)/710/2022	HYDAR ALI RYMBAI Versus MUKUT KEMPRAI	MR. R ALI H A AHMED MR A S SK	
40	I.A.(Civil)/2450/2023 FIXED in WP(C)/4051/2023	SAURAV SARKAR Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM MR. P SHARMAH SC, AFDC
	WITH WP(C)/4051/2023	SAURAV SARKAR Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM
41	I.A.(Civil)/2456/2023 FIXED in WP(C)/4049/2023	CHARAN RAY, Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM MR P SHARMA, SC,AFDC
	WITH WP(C)/4049/2023	CHARAN RAY Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM
42	I.A.(Civil)/2563/2023 FIXED in WP(C)/6321/2021	ON THE DEATH OF JOGESH KALITA HIS LEGAL HEIR DIPANJALI DAS KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MR. L MOHAN	GA, ASSAM SC. REVENUE SC. WATER RESOURCE DEPTT.

	WITH WP(C)/6321/2021	JOGESH KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC. WATER RESOURCE DEPTT. SC. REVENUE
43	WP(C)/3041/2023 B/O	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, FOREST SC, BTC
44	WP(C)/3042/2023 B/O	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, FOREST SC, BTC
45	WP(C)/3044/2023 B/O	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, FOREST SC, BTC
46	WP(C)/3812/2023 B/O	KHANDAKAR JIYAUH RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA	SC, FOREST
47	WP(C)/4118/2023 B/O	JIBAN HALDAR Versus THE STATE OF ASSAM AND 6 ORS.	MS. G BORAH MS RIMA DAS	GA, ASSAM MR M RAHMAN (r-7) MR. S DUTTA, SC, P&RD (R-1,4,5,6) MS A HUSSAIN (r-7) S AHMED (r-7)
48	WP(C)/4370/2023 FIXED	PRABHU AGARWALLA CONSTRUCTION PVT LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	MR. K N CHOUDHURY (r-4) MR. N DEKA (R-2) MR. S S ROY MR. R J DAS (r-4) MR. M GOGOI (R-2) MS E CHOUDHURY (R-2) MR. D J DAS (r-4) N GAUTAM (r-4) DY.S.G.I.
49	WP(C)/4805/2023 FIXED	ADITYA KUMAR GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MR M A ISLAM MR J I MONDAL MR J ISLAM	GA, ASSAM
	WITH I.A.(Civil)/2562/2023 in WP(C)/4805/2023	ADITYA KUMAR GHOSH, Versus THE STATE OF ASSAM AND 4 ORS	MR M A ISLAM MR J I MONDAL MR J ISLAM	GA, ASSAM
50	WP(C)/5042/2023 FIXED	M/S INFOTECH SOLUTION AND ANR Versus NORTH EAST FRONTIER RAILWAY AND 2 ORS	MR. P BHOWMICK MR. D THAOSEN	MR. B CHAKRAVARTY DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
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5)	MR. B NATH	14-09-2023	To	11-10-2023
6)	MR J DAS	08-09-2023	To	06-10-2023
7)	MR J C BORAH	11-09-2023	To	22-09-2023
8)	MR D K DAS	14-09-2023	To	21-09-2023
9)	MR R GOENKA	11-09-2023	To	20-09-2023
10)	MR A GOENKA	11-09-2023	To	20-09-2023
11)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
12)	MS. T SOM	19-09-2023	To	20-09-2023
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19)	MR H RAHMAN	18-09-2023	To	24-09-2023



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[For Wednesday,20th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/2779/2023 in Cont.Cas(C)/654/2016	SRI DHIREN BORO and ANR. Versus SRI BIREN CHANDRA PHUKAN and 3 ORS. E		MR.KHAYERUDDIN(R-2)
	WITH Cont.Cas(C)/654/2016	SRI DHIREN BORO and ANR. Versus SRI BIREN CHANDRA PHUKAN and 2 ORS.	MR.U K DAS MRS.B D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R- 3) MR.N HAQUER-2 MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MR.KHAYERUDDIN(R-2)
2	WITH Cont.Cas(C)/658/2016	BISHWAJIT DAS and 10 ORS. Versus SRI BIREN CHANDRA PHUKAN and 2 ORS.	MR.U K DAS MRB D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R-3) MR.B GOSWAMI(R-1) MR.N HAQUE(R-2) MR.A K BHUYAN(R-1) MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MS.N CHOUDHURY(R-1) MR.KHAYERUDDINR-2 MR.M BORAH(R-1)
	WITH I.A.(Civil)/2798/2023 in Cont.Cas(C)/658/2016	BISHWAJIT DAS and 10 ORS. Versus SRI BIREN CHANDRA PHUKAN and 4 ORS.	MR. U K DAS	
ADMISSION				
3	WP(C)/1854/2014	LENIN MOCHAHARI Versus THE STATE OF ASSAM AND 10 ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.H NATH GA, ASSAM SC, BTC
4	WP(C)/4675/2015	MISS MINA KUMARI PEGU Versus THE STATE OF ASSAM AND 7 ORS	MS.M BORAH MR.B B BORAH MS.J CHETRY MS.A GOGOI MSL BARUAH	MRH I CHOUDHURY(R-6&7) MR.D K SARMAHR-6and7 MR.B K SARMA MR.G UDDIN(R-6&7) MS.A TALUKDAR(R-6&7) MS.M BURAGOHAIN(R-6&7) SC, SOCIAL WELFARE

5	WITH WP(C)/2041/2015	MISS GANITA PEGU Versus THE STATE OF ASSAM AND 7 ORS	MS.M BORAH MR.B B BORAH MS.J CHETRY MSL BARUAH	MRH I CHOUDHURYR-6and8 GA, ASSAM(R5) MR.G UDDIN(R-6&8) MS.A TALUKDAR(R-6&8) MR.D K SHARMA(R-6&8) MS.M BURAGOHAIN(R-6&8) SC, SOCIAL WELFARE(R1-4, 6-8)
6	WP(C)/6443/2015	UMED ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR.P D NAIR MR.G ALAM MR.A CHOUDHURY MR.H ROHMAN MR.D NAG	GA, ASSAM(R1-5) MR. J HANDIQUE, REVENUE DEPTT. MR. N N JHA(R-6) MR. N N JHA(R-6) MR.A C RAYR-6 MR.M UDDIN(R-6)
7	WP(C)/2624/2016	MITHINGA BARO and 5 ORS Versus THE UNION OF INDIA and 11 ORS	MR.N BARMAN MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI	C.G.C. ASSTT.S.G.I. MS.R DEVI
	WITH I.A.(Civil)/2545/2017 in WP(C)/2624/2016	THE UNION OF INDIA Versus MITHINGA BARO and 16 ORS	C.G.C. MS.R DEVI	MR.N BARMAN MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI
8	WP(C)/2930/2017	PRASANNA KUMAR SARMAH Versus THE STATE OF ASSAM and 5 ORS.	MR.A SARMA MR.S SARMA MS.J BORTHAKUR	SC, HEALTH
9	WP(C)/2947/2017	IBRAHIM ALI Versus THE STATE OF ASSAM and 3 ORS.	MR.R P HAZARIKA MR.A RAJKHOWA	MR.M A I HUSSAIN(R-4) GA, ASSAM MR.N ISLAM R-4 MR.K N KALITA(R-4)
10	WP(C)/3058/2017	JAHANGIR ALI AHMED Versus THE STATE OF ASSAM and ANR.	MR.R ALI MS.F Y HUSSAIN MR.R PEGU	SC, FINANCE
11	WP(C)/3350/2017	HABIB ALI Versus THE STATE OF ASSAM and 2 ORS.	MRG P BHOWMIK MR.D KALITA MR.J A AHMED	GA, ASSAM MR. N J GOGOI SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.
12	WP(C)/3700/2017 WP(C) 4312/16(D/O)	RABIN DAS @ RABINDRA CH. DAS Versus THE STATE OF ASSAM and 5 ORS.	MR.M U MONDAL MR.I H LASKAR MR.A WAHAB	DR.B AHMEDR. 1 to 6. MR.N AHMED(R-6) MR.A KALAM(R-6) MR.A K SIKDAR(R-6) SC, IRRIGATION
13	WP(C)/3833/2017	DR. AMRITAKSHA BHATTACHARYA Versus THE STATE OF ASSAM and 6 ORS.	MR.P K GOSWAMI MR.S S GOSWAMI MS.R DEKA	SC, APSC SC, HEALTH
14	WITH WP(C)/3780/2016	DR. INDRANI TAHBILDAR @ DR. INDRANI BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII	MS.S BHUYAN(R-6) MR.C BARUAH MR.B D KONWAR(R-6) SC, APSC MR.J M A CHOUDHURY MR.R KALITA(R-6) MR.R SALOI(R-6) SC, HEALTH & F W
15	WP(C)/3919/2017 FIXED	RANJU TALUKDAR THAKURIA Versus THE STATE OF ASSAM and 4 ORS.	MS.K DEVI MR.M SARMA MS.K DAS	GA, ASSAM MR.P K MAZUMDARR-5
16	WP(C)/1203/2018 FIXED	SMT. ANU DAS Versus THE STATE OF ASSAM AND 4 ORS.	MRS M D CHOWDHURY MR. G AGARWAL MS. R K SAINI	GA, ASSAM
17	WP(C)/2383/2018	DIGANTA CHARINGIA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. R K TALUKDAR MS. R AKHTAR MR. R BORO MR. C BARUAH	SC, HEALTH SC, FINANCE DEPTT.

18	WP(C)/2385/2018	SWAPAN KUMAR DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR D MAHANTA MRS. B HAZARIKA	GA, ASSAM MR. A K THAKUR SC, WPT AND BC SC, PERSONNEL DEPT.
19	WP(C)/3181/2018	AMRIT MINZ Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. S S ROY (R-1) ASSTT.S.G.I.
20	WP(C)/3357/2018	RIMA BORAH @ REEMA BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K BORAH MR. J ABBAS MR. S BORTHAKUR	GA, ASSAM MR G CHOUDHURY (SC, APSC)
21	WP(C)/3369/2018	MIRZA AMIRUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. K BORUAH MR. P BORDOLOI MR. S SHAH	SC, HEALTH
22	WP(C)/7499/2018 FIXED	DINESH CH. SARMA Versus THE UNION OF INDIA AND 8 ORS.	MR. B P BORAH MR P J DUTTA	MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO.
23	WP(C)/7508/2018	APURBA DAS Versus UNION OF INDIA AND 4 ORS.	MR. K R PATGIRI MS. C DAS MS. C DAS	ASSTT.S.G.I.
24	WP(C)/7528/2018	BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. EPF TRUST Versus UNION OF INDIA AND 4 ORS.	MR. M Z AHMED MR. A M DUTTA	MR. P K ROY (R2, R3, R4) MR. S K CHAKRABORTY (R2, R3, R4) MRS. A CHAKRABORTY (R2, R3, R4) MS. M DUTTA (R2, R3, R4) MR. S CHAUHAN (R5) MR. DEBABRAT CHUTIA (R5) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
25	WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
26	WP(C)/8781/2019 B/O	SWADESH GHOSH Versus UNION OF INDIA AND 2 ORS.	MR. P SHARMAH MR B PAUL P JHA	MS. B SARMA(C.G.C) ASSTT.S.G.I.
27	WP(C)/447/2020 FIXED	SMT. SAYA BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM SC, HEALTH SC, BTC
28	WP(C)/889/2020 WP(C) 3920/2017(D/O)	GHANASHYAM BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HEALTH
29	WP(C)/2774/2020	ANUPAMA BUJOR BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR A NATH MR. A K AZAD MR. N J MEDHI	MR. S K TALUKDAR MR H BEZBARUA SC, IRRIGATION
30	WP(C)/4879/2020	NANDITA ROY GOHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA MR S JAFRI	GA, ASSAM SC, REVENUE
31	WP(C)/1446/2021	SOPNA PEGU Versus THE UNION OF INDIA AND 4 ORS	MR. S CHAKRABORTY	MRS S BARUAH ASSTT.S.G.I.
32	WP(C)/1833/2021	DHANSIRI VALLEY PROJECT OIL AND NATURAL GAS COMMISSION WORKERS ASSOCIATION AND ANR Versus OIL AND NATURAL GAS COMMISSION AND 4 ORS	MR. S S GOSWAMI MS. R DEKA	MS. N K DEVI (r-1 to 4) MR. N ANIX SINGH (r-1 to 4) ASSTT.S.G.I.

33	WP(C)/1850/2021 WITH RECORDS	SANCHITA BHARALI Versus THE STATE OF ASSAM AND 4 ORS	MR. K KONWAR MR. B SARMA MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA MR A DEY MR M P GOSWAMI	MR. D DAS SR. ADV GA, ASSAM R SARMAH SC, F.T
34	WP(C)/2169/2021	PRADIP PUJARI Versus THE UNION OF INDIA AND 4 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM ASSTT.S.G.I.
35	WP(C)/4112/2021	SRIMATI NASIM PARVEEN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR R SINGHA MR. M P SARMA	GA, ASSAM MR. P K MUNIR (R-4) MR. A GAYAN (R-4) MR. J PAWE (R-4)
36	WP(C)/4191/2021	BIJOY CHANDRA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K PURKAYASTHA MR. M K MAJUMDAR MR. S SHARMA MR. N K MURRY	SC, FINANCE AND TAXATION GA, ASSAM SC, AG SC, PERSONAL DEPT.
37	WP(C)/4558/2021	PHATIK BORAH Versus THE UNION OF INDIA AND 4 ORS	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI MR D DEKA	MR. S P CHOUDHURY (C.G.C.) ASSTT.S.G.I.
38	WP(C)/4894/2021 B/O	FUZAIL AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR A MOTALIB MR. T K DEY	GA, ASSAM SC. AGRICULTURE
<u>ORDERS</u>				
39	Cont.Cas(C)/531/2014	RUPESWAR KUMAR and 14 ORS Versus MS. MONALISA GOSWAMI and ANR	MR.A DASGUPTA MR.B DAS MS.B DAS	MR. S BORA MR. S BORA SC, GMC
40	Cont.Cas(C)/167/2015	BHUPEN CHANDRA GOSWAMI and 53 ORS Versus NITYANANDA BARKAKOTI and 3 ORS	MR. T J MAHANTA	MRS.R B BORA(R-4) MR.R SINGHA(R-2) SC, PWD
41	Cont.Cas(C)/137/2016	LANKESWAR NATH Versus MOHAN CH. BORO and 2 ORS	MR.A GANGULY MR.A BORA	MS.B HAZARIKA R-1 MR.H BURAGOHAIN(R-1) MS.M BORAH(R-1) MS.R DEKA(R-3)
42	Cont.Cas(C)/366/2016	PRANJAL HANDIQUE Versus P.K. TIWARI and 3 ORS	MR.R DUTTA MR.P BOIRAGI MR.S J SARMA MS.B TALUKDAR MR.G G GOGOI	MR. T C CHUTIA MR.B J TALUKDAR R-4 MR. D NATH, ADDL. SR. GOVT. ADV. MR B DEURI
43	Cont.Cas(C)/597/2017	AZAZUL HOQUE Versus ANANT LAL GYANI and 2 ORS.	MR.M AHMED MR.M HASHAN	MS. M BARMAN MR. D NATH
44	Cont.Cas(C)/603/2017	SIRAJ UDDIN and 3 ORS. Versus V.K.PIPERSENIA and 6 ORS.	MR. M DUTTA MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR. J HANDIQUE MR. J HANDIQUE MR. R BORPUJARI MR. R BORPUJARI MR D SAIKIA

45	Cont.Cas(C)/375/2018	BISWAJYOTI NATH Versus L. S. SANGSAN AND 5 ORS	MS. A TALUKDAR MR. D K SHARMAH	MR. D SAIKIA (r-5) MR. M BHAGABATI (R1, R3) MS G BORA (R1, R3) MS. B TALUKDAR (R1, R3) MS. B S GOYAL (R-6) MR D KALITA (R-4) MS. B BHUYAN (R2) MS. R B BORA (r-5) MR. S BORA (r-5) MR. D NATH (R-4) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A J HAZARIKA (R-6) MR. A KHOUND (R2) MS S SARMA HAZARIKA (R2) MS. N RAJMEDHI (R-6) MS. P N SUMI (R-6) MR T TASHI (R2) MS. Y S PHOM (R2) MR. B KONWAR (R1)
46	Cont.Cas(C)/397/2018	JINISH LAL RAY Versus RAM SWARUP BAJAJ	MR A DASGUPTA MS B DAS	MR B SHARMA MR S SHARMA
	WITH I.A.(Civil)/2778/2023 in Cont.Cas(C)/397/2018	JINISH LAL RAY Versus RAM SWARUP BAJAJ	MR A DASGUPTA	
47	Cont.Cas(C)/159/2019	RAMENDRA NATH GOSWAMI Versus ANANDA PRAKASH TIWARI	MRS M D CHOWDHURY MS. R K SAINI	MR. JYOTIRMOY ROY
48	Cont.Cas(C)/504/2021	R C AGANSIMANI (RAMNATH CHINTAMAN A) Versus DR AJAY KUMAR, IAS AND 2 ORS	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MS. N UPADHYAY MR. A BHATTACHARJEE	MR. S S ROY (r-3)
HEARING				
49	WP(C)/512/2016 FIXED	HIMANJAL KALITA Versus THE STATE OF ASSAM and 8 ORS.	MR M HALOI MR R CHAKRAVORTY MR R CHAKRAVORTY MS. T BEGUM	MR. T C CHUTIA MR G KAKOTI (R7) MR. P THAKURIA (R7) MR D K ROY MS. I KAKATI MR. D KHAKHALARY (R7) SC, SOCIAL WELFARE
50	Cont.Cas(C)/12/2018	HIMANJAL KALITA Versus MINAKSHI SUNDARAM	MR M HALOI MR R CHAKRAVORTY MS. T BEGUM	MR. B GOSWAMI MR. P KAKATI
51	WP(C)/1056/2021 FIXED	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W

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LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
5)	MR. B NATH	14-09-2023	To	11-10-2023
6)	MR J DAS	08-09-2023	To	06-10-2023
7)	MR J C BORAH	11-09-2023	To	22-09-2023
8)	MR D K DAS	14-09-2023	To	21-09-2023
9)	MR R GOENKA	11-09-2023	To	20-09-2023

10)	MR A GOENKA	11-09-2023	To	20-09-2023
11)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
12)	MS. T SOM	19-09-2023	To	20-09-2023
13)	MR. T ISLAM	04-09-2023	To	22-09-2023
14)	MR. N HOQUE	14-09-2023	To	13-10-2023
15)	MS. B BHUYAN	14-09-2023	To	29-09-2023
16)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
17)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
18)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023
19)	MR H RAHMAN	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,20th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 RSA/85/2009 (HEARING), WITH LCR	SRI RAMESH DAS Versus SRI KISHORE SHARMA and ORS.	MR.R SHARMA MR.B TALUKDAR MR.R DUARAH	MR.P ROY MR.I ALAM
2 CRP(IO)/46/2014 (HEARING), WITH LCR, FIXED	THE STATE OF ASSAM and 3 ORS. Versus SUKHENDU DEY	MR.I CHOUDHURY MR.A BARUAH	MR. P KHATANIAR MR G KHANDELIA MR. K DEKA MR.G KHANDELIA
WITH			
3 CRP(IO)/45/2014	THE STATE OF ASSAM and 3 ORS Versus D.N. CONSTRUCTION PVT. LTD.	MR.A BARUAH	MR.G KHANDELIA
MOTION			
4 CRP/83/2023	APIRAN BIBI Versus OPIJAN BIBI	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA
5 CRP/120/2023	DIPEN GOGOI Versus PALLABI DAS GOGOI	MS S CHAKRABORTY	
6 CRP/142/2023	SMTI. BHABANI KALITA Versus NIRANJAN MAHANTA AND 6 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI T NATH	
7 CRP(IO)/293/2023	RAMESH CHANDRA DAS Versus LAKHI KANTA SUTRADHAR	MD. B HUSSAIN MS NEELAM MR A H TOUFIQ	
ADMISSION			
8 CRP/25/2020 WITH LCR	MUSTAK AHMED Versus AZADUR RAHMAN HAZARIKA	A I AHMED MR A IKBAL MR R BARUAH MR S ALI	MR. R J BORDOLOI R ALI FOR CAVEATOR
9 CRP/69/2022 WITH RSA/42/2012(D/O)	MADHAV CH DAS Versus ON THE DEATH OF UPANANDA GOGOI HIS LEGAL HEIRS SANJOY GOGOI AND 3 ORS	MR. A R MEDHI MS J KUMARI MS. K MEDHI	MR U DAS (r-1,2,4) MR. S SAIKIA (r-1,2,4) MS S BORO (r-1,2,4)

10	WITH Review.Pet./14326/2022 (Filing Number)	MADHAV CH. DAS (F) Versus SANJOY GOGOI AND 3 ORS.	MR. A R MEDHI	
	WITH I.A.(Civil)/3546/2022 WITH RSA/42/2012(D/O)	MADHAV CH. DAS Versus SANJOY GOGOI AND 3 ORS. ON THE DEATH OF UPANANDA GOGOI HIS LEGAL HEIRS AND REPRESENTATION NAMELY TO	MR. A R MEDHI MS. K M SAIKIA MS J KUMARI	MR U DAS (R1, R3, R4) MR B SINHA (R1, R3, R4) MR. S SAIKIA (R1, R3, R4)
11	CRP/1/2023	MANORANJAN PAUL Versus JOY MADHAB BARUAH	MR. A R SHOME MR. P BOIRAGI MR. S J SARMAH	MR. B C DAS MR D N BHATTACHARYYA
12	CRP/12/2023 WITH LCR	ANJALI BANERJEE AND 2 ORS. Versus BHOBESH CH. BAROOWA	MR. R HUSSAIN MRS. S ROY MR. A M DUTTA MS P SEN MR A A AHMED	
13	WITH CRP/81/2023	BHOBESH CHANDRA BAROOWA Versus ANJALI BANERJEE AND 2 ORS	MR G RAHUL MR. D M NATH	MR. R HUSSAIN MS P SEN MR A A AHMED
14	CRP(IO)/12/2023	ROBITA BARMAN@ROBITA BARMAN KALITA Versus MANJU KALITA AND 4 ORS	MR. M A SHEIKH MR. M HUSSAIN	MS. P R MAHANTA MR. S R GOGOI
15	CRP/28/2023	POMPI CHETIA Versus KALLOL DAS	MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUJI MR P DOLEY	MR F KHAN P. NATH Q. KIBA K. SUMI MS LITO AWOMI
16	CRP/31/2023	ABDUL MATIN AND 5 ORS. Versus THE EXECUTIVE ENGINEER AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	GA, ASSAM SC, PWD
	WITH I.A.(Civil)/717/2023 in CRP/31/2023	ABDUL MATIN AND 5 ORS. Versus THE EXECUTIVE ENGINEER AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	GA, ASSAM SC, PWD
17	Mat.App./51/2023	XXXXXXX Versus XXXXXXX	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
18	Mat.App./55/2023	XXXXXXX Versus XXXXXXX	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA	
	WITH I.A.(Civil)/2838/2023 in Mat.App./55/2023	XXXXXXX Versus XXXXXXX	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA	
19	MACApp./358/2023	THE ORIENTAL INSURANCE CO. LTD Versus MD SAMAD ALI and 5 ORS	MR.S K GOSWAMI MR.K K NANDI MISS.B SARKAR MR. B K GOSWAMI MS.P BORGHAIN	PP, ASSAM
	WITH I.A.(Civil)/2717/2023 in MACApp./358/2023	ORIENTAL INSURANCE CO. LTD Versus SAMAD ALI and 5 ORS	MR. S K GOSWAMI MR. S K GOSWAMI MR.K K NANDI MISS.B SARKAR MR. B K GOSWAMI MS.P BORGHAIN	

	WITH I.A.(Civil)/2769/2023 in MACApp./358/2023	THE ORIENTAL INSURANCE CO. LTD Versus MD SAMAD ALI and 5 ORS FOR HEARING U/O XLI RULE II C.P.C.	MR. S K GOSWAMI PP, ASSAM	
20	RSA/107/2018	SHRI AJIT KUMAR DAS @ AJIT CH DAS and ANR Versus SRI NARAYAN CH DAS and 6 ORS	MR S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. S C BISWAS MS. K L R YANTHAN MRS. A DAS FOR CAVEATOR
21	RSA/99/2023	BINOD KUMAR AGARWALLA(SARAF) Versus SHREEPRAKASH KAYAL AND ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/1635/2023 in RSA/99/2023	BINOD KUMAR AGARWALLA(SARAF) Versus SHREEPRAKASH KAYAL AND ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR. SIDHANT DUTTA	
22	RSA/106/2023	MD. MAJUN ALI AND ORS Versus MD. MOJAFAR ALI @ MASFIR AND ORS.	MR. B C DAS MR J H SAIKIA	DR. P K GOSWAMI (r-5 TO 9) MR A BARMAN (r-5 TO 9)
	WITH I.A.(Civil)/1713/2023 in RSA/106/2023	MD. MAJUN ALI AND ORS Versus MD. MOJAFAR ALI @ MASFIR AND ORS.	MR. B C DAS MR J H SAIKIA	
ORDERS				
23	RSA/10/2010	ANANTA MALAKAR and 2 ORS, Versus RANGABALA ROY and 8 ORS,	MR.S C KEYAL MR.S K GHOSH	MRG P BHOWMIK MS.J PURKAYASTHA
24	MFA/100/2012 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. AMIR ALI @ AMIR and ORS	MR.N C DAS MR.G BAISHYA MR.R GOGOI	
25	RSA/130/2012 WITH LCR	MD. ABDUL MALIK and 2 ORS. Versus ON THE DEATH OF MD. LEDAI MIA HIS LEGAL HEIRS SMTI MOINA BEGUM AND OTHERS	MD.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI	MR J DAS
26	RSA/89/2015	GAJIBAR RAHMAN and ANR. Versus SHOMSHER ALI and 5 ORS.	MR.S DEY MR.P SEN	MR H BURAGOHAIN (R1) MR S S SHARMA (R1) MR. B J MUKHERJEE (R1)
27	RFA/15/2016	SIDDHINATH PATGIRI Versus NEPAL CH. BANIK	MR.K P SARMA MR H DAS MR. B C DEKA MR.D KAKATI	
28	RSA/48/2017	CHAN MIYA Versus MD FAZAR ALI and 24 ORS	MR.N HOQUE MR.S HUDA MD.ARIF	MR.A HUSSAIN(R- 1 to 8) MR.A MOBARAQUE(R- 1 to 8)
29	I.A.(Civil)/1688/2017 in LA.App./279826/2016	UNION OF INDIA, Versus JYOTISH KALITA and 5 ORS,	MS.M CHATTERJEE MS.N R RABHA MS.M ACHARYYA MRS.U CHAKRABORTY SC, NF RLY	MS. M D CHOWDHURY SC, NCB
	WITH LA.App./279826/2016 (Filing Number)	UNION OF INDIA Versus SREI JYOTISH KALITA and 5 ORS	MS.M CHATTERJEE MRS.U CHAKRABORTY	
30	I.A.(Civil)/3390/2017 in LA.App./274121/2016	AIRPORT AUTHORITY OF INDIA, Versus GAGAN BAISHYA and 3 ORS,	MR.H NATH MR.P BORAH MR.S BORTHAKUR	
	WITH LA.App./274121/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus SRI GAGAN BAISHYA and 5 ORS	MR. P K BORAH MR.S BORTHAKUR	

31	RFA/146/2018 WITH LCR	SRI MANAK CHAND AGARWAL Versus SRI BIRENDRA KUMAR CHANDA AND 4 ORS	MR J SHARMA MR. M MANOHAR MR. G KAKATI MR. H J RAI	MR. L TALUKDAR MR B DAS MRS. M DAS MR H TALUKDAR
32	RSA/183/2018	MD BHIMBAR ALI Versus MD AZAHARUDDIN	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA MR. S M RAHMAN	MS. P BORAH (R1 & R2) MR. T BARUKIAL (R1 & R2)
33	MACApp./868/2018 WITH LCR	SMTI TUTUMONI DEKA AND 2 ORS Versus SRI RISHAB SETHIA AND 2 ORS	MR. R BORUAH MR. M SAIKIA	MR. R GOSWAMI (R3) MS. M SAIKIA (R3)
34	MACApp./794/2018 WITH	SMTI MINATI SARMA AND ANR Versus SRI RISHABH SETHIA AND 2 ORS	MR. R BORUAH MR. M SAIKIA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
35	MACApp./800/2018	SMTI MINU BANIA DAS AND 2 ORS Versus SRI RISHABH SETHIA AND 2 ORS	MR R BARUAH MR. M SAIKIA	MR. R GOSWAMI (R3) MS. M SAIKIA (R3)
36	I.A.(Civil)/2698/2018 in RFA/88/2018 WITH RFA/88/2018 WITH I.A.(Civil)/2699/2018 in RFA/88/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI RADHA RAMAN KHATUWALA AND ANR SMT MAKANI DAS AND 6 ORS Versus SHRI RADHA RAMAN KHATUWALA AND ANR	MR. J H SAIKIA MR. J H SAIKIA	MR. S P ROY (R1) MR. A Y CHOUDHURY (R2) MR. N H LASKAR (R2) MR. T A CHOUDHURY (R2) MS. N RAI (R1) MR. S P ROY (R1) MS. N RAI (R1)
37	RFA/66/2019 CAVT. NO.0459/2019 WITH LCR	GAMMON INDIA LIMITED AND 4 ORS. Versus M/S. BARAK VALLEY CEMENTS LTD. AND ANR	MR. D MOZUMDER MR. P BORAH MS. J KAKOTI	MR. A NATH MR A NATH DR ANKIT TODI MS P AGARWAL FOR CAVEATOR
38	Tr.P.(C)/80/2019	PAYAL SARKAR (DEY) Versus SANKAR DEY AND ANR	MR H R A CHOUDHURY MR. A AHMED MRS. S ISLAM	
39	I.A.(Civil)/4062/2019 in RFA/30/2023 WITH RFA/30/2023	ON THE DEATH OF TIKENDRA NATH KAKATI HIS LEGAL HEIRS ARE SMTI DAISY KAKATI and 3 ORS, Versus BHABESH BARUAH ON THE DEATH OF TIKENDRA NATH KAKATI HIS LEGAL HEIRS SMTI DAISY KAKATI AND 3 ORS Versus SRI BHABESH BARUAH	MR G DAS MR.J SHARMA MR. B M CHOUDHURY MR G DAS MR.P THAKURIA MR. G KAKATI MR.H J RAI	MR Z MUKIT MR B K SARMA MR. D K KOTOKY MR. A SARMA MR. K KALITA MR. LENTSO
40	RFA/31/2020 WITH LCR WITH I.A.(Civil)/719/2020 in RFA/31/2020	SMTI. LAKHESWARI SAIKIA Versus SMTI GANGA JERANG AND ANR SMTI. LAKHESWARI SAIKIA Versus SMTI GANGA JERANG AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR. D MOZUMDER MR. P BORAH MR. S BISWAS	MR. P SUNDI
41	I.A.(Civil)/722/2020 WITH LCR in RSA/151/2006	ON THE DEATH OF KAMALESWAR DEB HIS LEGAL HEIRS AND 4 ORS. Versus ON THE DEATH OF KALYANBRATA DEB HIS LEGAL HEIRS AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ	MR. S K MEDHI

	WITH RSA/151/2006	ON THE DEATH OF KAMALESWAR DEB HIS LEGAL HEIRS KALLOL DEB AND ORS Versus ON THE DEATH OF KALYANBRATA DEB HIS LEGAL HEIRS KANAI LAL DEB AND ORS	MR.A B CHOUDHURY MR. A C SARMA MR I RAFIQUE MRSS A CHOUDHURY MRSS A CHOUDHURY MR. B HALDAR MR.M A CHOUDHURY MR. M K SHARMA MR G BHARADWAJ MR H HOQUE MR.S A CHOUDHURY	GA, ASSAM MR.S K MEDHI MS.M AHMED
	WITH I.A.(Civil)/715/2020 in RSA/151/2006	ON THE DEATH OF KAMALESWAR DEB HIS LEGAL HEIRS AND 4 ORS. Versus ON THE DEATH OF KALYANBRATA DEB HIS LEGAL HEIRS AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ	MR. S K MEDHI
42	I.A.(Civil)/1703/2020 WITH LCR, B/O in MACApp./243/2020	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus SMTI BHAGYASHREE DAS AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH MACApp./243/2020	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus SMTI BHAGYASHREE DAS AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA MR. SIDHANT DUTTA
43	RSA/45/2021	UMESH KALITA AND 2 ORS. Versus ANNA BALA KALITA AND 17 ORS.	MR. P CHOUDHURY MR. B D DEKA MR. M DAS N CHAUDHURY	MR. N N JHA (R6A, R6B, R6C, R6D, R6E, R6F, R7) MR D GOSWAMI MR D GOSWAMI MS. K BARMAN (R-9B) MR. M UDDIN (R6A, R6B, R6C, R6D, R6E, R6F, R7) MS M SAHOO (R6A, R6B, R6C, R6D, R6E, R6F, R7) MS P DAS (R6A, R6B, R6C, R6D, R6E, R6F, R7) MR R D GOSWAMI MR R D GOSWAMI
	WITH I.A.(Civil)/751/2021 in RSA/45/2021	UMESH KALITA AND 2 ORS. Versus ANNA BALA KALITA AND 17 ORS.	MR. P CHOUDHURY MR. B D DEKA MR. M DAS N CHAUDHURY	MR D GOSWAMI (R- 13,16,17)
44	CRP(IO)/179/2022	ANANDA DAS Versus BHABESH DAS	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MS P TALUKDAR
	WITH I.A.(Civil)/3431/2022 in CRP(IO)/179/2022	BHABESH DAS Versus ANANDA DAS	MS P TALUKDAR	MR. K BHATTACHARJEE
45	MACApp./550/2022 WITH LCR, FIXED	KALPANA RAY KARMAKAR AND ANR Versus TILAK DAS AND 2 ORS	MR. B K JAIN MS. O PHUKAN	
46	I.A.(Civil)/591/2022 in MACApp./1927/2022	RELIANCE GENERAL INSURANCE CO. LTD. Versus BHUPEN BISWAS AND 2 ORS.	MS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	
	WITH MACApp./1927/2022 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD. Versus BHUPEN BISWAS AND 2 ORS. E	MR. K K BHATTA	
47	I.A.(Civil)/686/2022 in RSA/25/2001 (D/O) in RSA/25/2001	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS Versus MUTT. TARIKUM BEGUM AND ANR	H A SARKAR MR. S BHATTACHARJEE MR. H A SARKAR	MR. SHEELADITYA

	WITH I.A.(Civil)/682/2022	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS Versus MUSTT. TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
	WITH I.A.(Civil)/683/2022	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS Versus MUSTT. TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
	WITH I.A.(Civil)/684/2022	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS Versus MUSTT. TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
	WITH I.A.(Civil)/688/2022	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS Versus MUST TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
	WITH I.A.(Civil)/690/2022	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS Versus MUSTT. TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
48	Test.Cas./2/2023 WITH LCR	SMTI PRANATI MAHANTA Versus SMTI MINAKSHI MAHANTA	MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	MR. K M MAHANTA MS N BEGUM MR S GAUTAM
49	RSA/21/2023	SRI NIPEN SAIKIA Versus SRI NAYANJYOTI BORAGOHAIN	MS B M BHUYAN MR. I CHOUDHURY R L CHUTIA	
50	WITH I.A.(Civil)/431/2023 in RSA/21/2023	SRI NIPEN SAIKIA Versus SRI NAYANJYOTI BORAGOHAIN	MR. I CHOUDHURY	
	RFA/27/2023 WITH LCR	HARMOHAN TALUKDAR AND ANR. Versus HIMANI DAS	MR. R BARUAH MS. M NATH	MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA
	51 I.A.(Civil)/2635/2023 WITH LCR, B/O in RSA/378/2017	ON THE DEATH OF RAMENDRA DAS HIS LEGAL HEIRS SMTI BELARANI DAS and ORS Versus ON THE DEATH OF MOHENDRA SONAR	MR. K M MAHANTA	
	WITH RSA/378/2017	ON THE DEATH OF MOHENDRA SONAR HIS LEGAL HEIRS SMTI NIRU SONAR @ SABITRI SONAR and 10 ORS Versus ON THE DEATH OF RAMENDRA DAS HIS LEGAL HEIRS SMTI BELARANI DAS and ORS	MR.B D KONWAR MR.B SHARMA MR.R KALITA MR.S SHARMA	MR K K MAHANTA MR. K M MAHANTA MS N BEGUM
	WITH I.A.(Civil)/4019/2017 in RSA/378/2017	ON THE DEATH OF MOHENDRA SONAR HIS LEGAL HEIRS SMTI NIRU SONAR @ SABITRI SONAR and 10 ORS Versus ON THE DEATH OF RAMENDRA DAS HIS LEGAL HEIRS SMTI BELARANI DAS and ORS	MR.B D KONWAR MR.B SHARMA MR.R KALITA MR.S SHARMA	
HEARING				
52	MACApp./28/2022 WITH LCR, B/O	PRASANTA BORAH Versus M/S NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MRS. S ROY MS P SHILL	MR. R GOSWAMI MR. K ISLAM (r-2,3) MS. P BORTHAKUR MR N AHMED (r-2,3)

STAY MATTERS

53	CRP/178/2018	DINARAM SAIKIA AND 9 ORS. Versus SIVASAGAR MISING CULTURAL ORGANIZATION	MR. P J SAIKIA MS R GOGOI MS. D DUTTA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA
54	CRP/173/2019 WITH LCR	ON THE DEATH OF ASHUTOSH SAHA HIS LEGAL HEIRS, Versus M/S. RAJENDRA KUMAR SANCHETI	MR. S SAHU MS. J DAS	MR. S K SINGH MR B PUSHILAL
55	CRP/22/2023	REHAN UDDIN CHOUDHURY Versus TAJ UDDIN LASKAR	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR M J QUADIR MR S S ISLAM MS S AHMED

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LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
5)	MR. B NATH	14-09-2023	To	11-10-2023
6)	MR J DAS	08-09-2023	To	06-10-2023
7)	MR J C BORAH	11-09-2023	To	22-09-2023
8)	MR D K DAS	14-09-2023	To	21-09-2023
9)	MR R GOENKA	11-09-2023	To	20-09-2023
10)	MR A GOENKA	11-09-2023	To	20-09-2023
11)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
12)	MS. T SOM	19-09-2023	To	20-09-2023
13)	MR. T ISLAM	04-09-2023	To	22-09-2023
14)	MR. N HOQUE	14-09-2023	To	13-10-2023
15)	MS. B BHUYAN	14-09-2023	To	29-09-2023
16)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
17)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
18)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023
19)	MR H RAHMAN	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 20th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./3345/2023	MOZID ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
<u>MOTION</u>			
2 Crl.Pet./1012/2023	PREETAM NATH Versus THE STATE OF ASSAM AND ANR	MR A KAKOTI MS S BORA	PP, ASSAM
3 Crl.Pet./1013/2023	KANAD ADIKARI AND ANR Versus SUSMITA CHAKRABORTY	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH	
4 AB/3219/2023	MIJBAHUL HOQUE @ ABDUL HOQUE Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
5 AB/3221/2023	NITUL DEKA Versus THE STATE OF ASSAM	MR D SARMA	PP, ASSAM
6 AB/3222/2023	SAHABUDDIN ALI AND ANR Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
7 AB/3223/2023	SITA RAM AGARWALLA Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
8 AB/3228/2023	ANJALI SUTRADHAR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
9 AB/3229/2023	WASHIR ALI Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
10 AB/3230/2023	MD. LOKMAN ALI AND 4 ORS Versus THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
11 AB/3233/2023	PAPPU ROY @ PAPO RAJ Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
12 AB/3236/2023	PRABAL BORAH Versus THE STATE OF ASSAM	MR A K BORAH MR. H S BORAH	PP, ASSAM

13	AB/3238/2023	NURUL AMIN TALUKDAR Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
<u>ADMISSION</u>				
14	CRL.A(J)/104/2023	KALI MUNDA Versus THE STATE OF ASSAM AND ANR.	MS. L DEVI	PP, ASSAM
	WITH I.A.(CrI.)/880/2023 in CRL.A(J)/104/2023	KALI MUNDA Versus THE STATE OF ASSAM AND ANR.	MS. L DEVI	PP, ASSAM
15	CrI.A./334/2023	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
	WITH I.A.(CrI.)/845/2023 in CrI.A./334/2023	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
16	CrI.A./348/2023	KESHAB BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
	WITH I.A.(CrI.)/884/2023 in CrI.A./348/2023	KESHAB BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
17	CrI.Pet./772/2023 FIXED	MRIDUKALPA BARUAH Versus POLLY DAS	MR R K MOUR MR. B DEKA MR P DAS MR. R GUPTA MR A SARMA	MR. M HASAN (R-1) MR. M R SODIAL (R-1) MS S Z HAYAT (R-1)
18	CrI.Pet./788/2023	MD. ALAMGIR ALAM Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	MR. M HUSSAIN (R-2) MS R KOUR (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./3036/2023 FIXED	SHAMEZ ALI Versus THE STATE OF ASSAM	MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
20	Bail Appln./3207/2023 WITH OFFICE NOTE, FIXED	BHUPEN SAIKIA Versus THE STATE OF ASSAM	MR. N BORUAH MR A GOWALA	PP, ASSAM
21	Bail Appln./3216/2023 WITH OFFICE NOTE, FIXED	ALTAF ALI Versus THE STATE OF ASSAM	MR A R MEDHI	PP, ASSAM
22	Bail Appln./3228/2023 WITH OFFICE NOTE, FIXED	SUKKUR ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
<u>BAIL HEARING</u>				
23	AB/1915/2022 WITH OFFICE NOTE	MD. ROFIQUE UDDIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
24	AB/2895/2022 FIXED	AZAD ALI AND ANR Versus THE STATE OF ASSAM	MR. B PATHAK MR B HAZARIKA MS M TIWARI	PP, ASSAM

25	AB/2352/2023 FIXED	KANGKAN JYOTI BHARALI @ KANGKAN BHARALI Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
26	AB/2449/2023 FIXED	DURLOV RAJKHOWA Versus THE STATE OF ASSAM	MR. P MAZUMDER M. BORUAH	PP, ASSAM
27	AB/2640/2023 FIXED	HAFIJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
28	AB/2779/2023 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
29	WITH AB/2773/2023	RAIHAN UDDIN Versus THE STATE OF ASSAM	MR. S U AHMED MD. ANARUL ISLAM	PP, ASSAM
30	AB/2828/2023 FIXED	RAJESH KUMAR Versus THE STATE OF ASSAM	MS. D S NEOG MR. P J SAIKIA	PP, ASSAM
31	AB/2873/2023	ASADUL ALOM LASKAR @ IMRAN HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
32	AB/2906/2023 FIXED	NANDAN PRASAD Versus THE STATE OF ASSAM	MR. DILIP DEY	PP, ASSAM
33	AB/2990/2023 FIXED	SAMSUL HOQUE Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
34	AB/2995/2023 FIXED	UDESHP PEGU Versus THE STATE OF ASSAM	MR. S K DAS MR D BARMAN	PP, ASSAM
35	AB/3156/2023 FIXED	SANTANU BORGHAIN Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA D ROY	PP, ASSAM
ORDERS				
36	I.A.(CrI.)/529/2019 WITH OFFICE NOTE in CrI.A./349/2019 WITH CrI.A./349/2019	SHRI NANTU DEY Versus THE STATE OF ASSAM AND 2 ORS	MR. U C RABHA MR. S M SARMA MR. M M DEKA MR. L C DEY	MS D CHAUDHURY (r-2,3) MR A K PAUL (r-2,3) PP, ASSAM
		SHRI NANTU DEY Versus THE STATE OF ASSAM AND 2 ORS	MR. U C RABHA MR. S M SARMA MR. M M DEKA MR. L C DEY	PP, ASSAM
37	CrI.A./98/2021 WITH LCR (FIVE FILES). WITH I.A.(CrI.)/215/2021 in CrI.A./98/2021	AJIJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN	PP, ASSAM
		AJIJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN	PP, ASSAM
38	CrI.Pet./575/2021 WITH I.A.(CrI.)/442/2021 in CrI.Pet./575/2021	THE STATE OF ASSAM Versus TOMJIDUR RAHAMN AND 4 ORS.	MR. M PHUKAN	MR I U CHOUDHURY (R-1,2) MR. A AHMED (R-1,2) U U KHAN (R-1,2)
		ASSAM TRADING AND MARKETING AGENCY, Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. M A I HUSSAIN	PP, ASSAM

	WITH I.A.(CrI.)/463/2021 in CrI.Pet./575/2021	ASISH MANDAL AND ANOTHER Versus THE STATE OF ASSAM AND ANOTHER		PP, ASSAM
39	WITH CrI.Rev.P./240/2021 FIXED	ASSAM TRADING AND MARKETING AGENCY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	PP, ASSAM
40	CrI.Rev.P./101/2022	MRINAL KALITA Versus DEEPA DAWA KAITA	MR. Y S MANNAN MR. T HUSSAIN MS. M BHATTACHARYYA	
41	CrI.Pet./479/2022	SOMA CHAKRABORTY Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM
42	CrI.Pet./751/2022	DIPANJAL DEY Versus THE STATE OF ASSAM AND ANR	MR. R DEV MS. S BARAT DIPTI CHAKRAVARTY	PP, ASSAM
43	CrI.A./195/2023	SMTI PANCHAMI BASUMATARY MAHATO Versus THE STATE OF ASSAM and 4 ORS	MS. P CHAKRABORTY MRS R CHETRI MS. A DAS MS. K KHAN MS.R BEGOM	MR. N C DAS (R-2,3,4,5) MR R ALOM (R-4) MR A K AZAD (R-2,3,5)
44	I.A.(CrI.)/233/2023 <u>0 Y 11 M 1 D</u> :WITH OFFICE NOTE, LCR 2 FILES, P.B.-1, FIXED in CrI.A./99/2023 WITH CrI.A./99/2023	SAIFUL HOQUE @ RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A ALI	PP, ASSAM
45	I.A.(CrI.)/244/2023 WITH LCR 4 FILES, FIXED in CrI.A./103/2023 WITH CrI.A./103/2023	SAIFUL HOQUE @ RAHMAN Versus THE STATE OF ASSAM AND ANR. BALURAM DEKA Versus THE STATE OF ASSAM	MR. A ALI	PP, ASSAM
		BALURAM DEKA Versus THE STATE OF ASSAM	MR. D DEKA MR. R Deka S I AKAND	PP, ASSAM
46	I.A.(CrI.)/786/2023 WITH LCR 6 FILES in CrI.A./248/2022 WITH CrI.A./248/2022	MOHESH ORANG @ SANJAY @ MOHESH URANG Versus THE STATE OF ASSAM AND ANR.	MR. D DEKA MR. R Deka S I AKAND	MS. N M DEKA (R-2) PP, ASSAM
		MOHESH ORANG @ SANJAY @ MOHESH URANG Versus THE STATE OF ASSAM AND ANR.	MR. J BARMAN	PP, ASSAM
47	CrI.Pet./910/2023 FIXED	NARAYAN PAUL AND ANR. Versus ASHOK KUMAR SINGH	MR. SURAJIT DAS MR A W AMAN MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	
<u>HEARING</u>				
48	CrI.A./27/2011 WITH LCR 2 FILES, FIXED	UNION OF INDIA, Versus SUSHIL AGARWAL and 1 OTHER	H K DAS U K GOSWAMI	MRS DIPANJALI BORPUJARI (AS LEGAL-AID-COUNSEL FOR R-3) MR.M MAHANTA MS.R DEKA
<u>STAY MATTERS</u>				
49	CrI.Pet./334/2021	DR. NEENA SHARMA Versus THE STATE OF ASSAM AND ANR	MR A C BORBORA MRS. R BORBORA MS. N DEY	MR. D GOSWAMI (R-2) PP, ASSAM MS. R BHATTACHARYYA (R-2)

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LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
5)	MR. B NATH	14-09-2023	To	11-10-2023
6)	MR J DAS	08-09-2023	To	06-10-2023
7)	MR J C BORAH	11-09-2023	To	22-09-2023
8)	MR D K DAS	14-09-2023	To	21-09-2023
9)	MR R GOENKA	11-09-2023	To	20-09-2023
10)	MR A GOENKA	11-09-2023	To	20-09-2023
11)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
12)	MS. T SOM	19-09-2023	To	20-09-2023
13)	MR. T ISLAM	04-09-2023	To	22-09-2023
14)	MR. N HOQUE	14-09-2023	To	13-10-2023
15)	MS. B BHUYAN	14-09-2023	To	29-09-2023
16)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
17)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
18)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023
19)	MR H RAHMAN	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,20th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2249/2020 in WP(C)/9217/2019	DHIRENDRA NATH BARMAN AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR R SHARMA	GA, ASSAM MR. P K DAS MR. B KONWAR
	WITH WP(C)/9217/2019	M/S. MANORAM BIVAH BHAWAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K DAS MR. B KONWAR	GA, ASSAM MR. S K GOSWAMI (R-7 to 12) MR R SHARMA (R-7 to 12) MS P SHARMA (R-7 to 12)
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/2611/2023 in WP(C)/7846/2017	RUDRA BORO AND 4 ORS. Versus THE STATE OF ASSAM and 16 ORS.	MR K BHUYAN	SC, REVENUE
	WITH WP(C)/7846/2017	SUDHA JAIN Versus THE STATE OF ASSAM and 16 ORS.	MR.K K MAHANTA MR.K C BARMAN MR.K M MAHANTA	GA, ASSAM MR. S RAHMAN MR K BHUYAN MR K BHUYAN MR. S S ROY, GA (R-1 to 4) MR M DEKA, R MR. R ALI, R MR. A KALITA SC, REVENUE
ADMISSION				
3	WP(C)/3472/2017	SAHIR ALI Versus THE STATE OF ASSAM and 3 ORS.	MR.A SARMA MR.B RAHMAN MR.S CHOUDHURY	GA, ASSAM(R-1-4)
4	WP(C)/3735/2017	BHUVAN VALLEY TEA CO. P LTD. and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR M BEZBARUAH MR.P K GARODIA MR.M PANDIT MS.S G MOMIN MR.A LAL	GA, ASSAM MR. N C DAS MR. A DAS(R-4,5,6)

5	WP(C)/3852/2017	SRIMATI ANUPAMA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR.R C SAIKIA MR.P KHATANIAR MR G K SINGH MS.KAKALI SAIKIA MS.KARABI SAIKIA MS. K TALUKDAR	GA, ASSAM MR.K BHATTACHARJEE(R-9) MR.D K SARMAH(R- 4-8) MR.J C BARMAN(R-9) MR.S K GHOSH(R- 5-8)(-4) MS.A TALUKDAR(R- 4-8) MR.D BANERJEE(R-9) MS.F AHMED(R- 5-8)(R-4) MR.H BORAH(R- 4-8)
6	WP(C)/1367/2018	M/S. DEHING PART-I FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MS R S CHOWDHURY MR I CHOUDHURY MR R M DEKA MR. S BISWAKARMA MS G DAS	GA, ASSAM MR. S DEKA MS. J BORO MR D TUMUNG
7	WP(C)/1851/2018	MAZIBUR RAHMAN Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S P ROY MS. N RAI MR A K RAI MR. T R ROY	SC, GMC, H SARMA
8	WP(C)/1869/2018	BHABEN BORAH @ PUTUL BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC, FINANCE
9	WP(C)/2188/2018	LILADHAR MAUMDAR AND 6 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P SARMAH MR. B CHAKRAVARTY MR. U DAS MR. A RAHMAN MR. S UPADHAY	GA, ASSAM SC, REVENUE SC, IRRIGATION SC, BTC
10	WP(C)/2525/2018	ASHIM KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. I CHOUDHURY MR. B DEKA MR. A KAKATI	MR. P N GOSWAMI MR. K BORUAH (R-7 TO 18) MR. P BORDOLOI (R-7 TO 18) MR. M ALOM (R-7 TO 18) SC, EXCISE DEPTT.
11	WP(C)/2628/2018	HUSSAIN ALI AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MD. A. RASHID MR. M HUSSAIN	GA, ASSAM SC, REVENUE
12	WP(C)/2654/2018	OSMAN ALI AND 122 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, REVENUE
13	WP(C)/2912/2018	NUR MOHOMMAD ALI S K AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR M H AHMED MR A HUSSAIN	SC, CO OP GA, ASSAM
14	WP(C)/2939/2018	SANTANU DAS Versus THE CHIEF INFORMATION COMMISSIONER AND 2 ORS.	MR D BHATTACHARYA MR. S DUTTA	MR. D DEKA
15	WP(C)/3111/2018	JOGEN DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SARMA MS. I DEKA	GA, ASSAM SC, REVENUE
16	WP(C)/3178/2018	BIVAKAR DUTTA AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N DHAR MR A U AHMED MS. S DASGUPTA MS. H SARMA MS. U BARUAH	GA, ASSAM MR. T DAS MR. R BORPUJARI (SC, REVENUE) R 1 AND 2 MR. S R BORUAH (STATE COUNSEL) R 3,4,5,8 MS J DEKA
17	WP(C)/3681/2018	MONORANJAN DEV NARAYAN BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, P H E
18	WP(C)/4056/2018	ATIKUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S CHAMARIA MR. M ALI MR. M PHUKON	SC, FINANCE
19	WP(C)/5637/2018	GAMBHIR DEURI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. J SARMAH	GA, ASSAM MR P S DEKA SC, REVENUE

20	WP(C)/8657/2018	ON THE DEATH OF NOOR ELAHI AHMED, HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	GA, ASSAM MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/182/2019 in WP(C)/8657/2018	NOOR ELAHI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
21	WP(C)/7746/2018	AKTARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/183/2019 in WP(C)/7746/2018	AKTARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
22	WP(C)/7811/2018	ANHOOR ELAHI AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	SC, REVENUE MR. R BARPUJARI
	WITH I.A.(Civil)/185/2019 in WP(C)/7811/2018	ANHOOR ELAHI AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
23	WP(C)/907/2019	ZIMI AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MS. S SARMA MR. J ROY MR. C CHAKRAVARTY	GA, ASSAM SC, REVENUE
24	WP(C)/85/2019	M/S MAHASHAKTI CEMENTS Versus UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MS. N SHYAMAL MR. M P SARMA SC, NF RLY
25	WP(C)/196/2019	MOTIBUL HUSSAIN HAZARIKA Versus THE STATE OF ASSAM AN 3 ORS.	MR. B C DAS MR. S K SINGH MR B PUSHILAL	SC, AG MR. P N GOSWAMI SC, EXCISE DEPTT. MR. C BARUAH
26	WP(C)/8342/2019	KAMALESH SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR B KAUSHIK	SC, EXCISE DEPTT.
27	WP(C)/8340/2019	SANJAY SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR B KAUSHIK	SC, EXCISE DEPTT.
28	WP(C)/4003/2020 FIXED	MUKUL HAZARIKA AND 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. P N SHARMA MS S P CHETRY	SC, CO OP GA, ASSAM MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN
29	WP(C)/5320/2020 FIXED	ASSAM REAL ESTATE AND INFRASTRUCTURE DEVELOPERS ASSOCIATION (AREIDA) Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. Y S MANNAN MS N DEKARAJA	GA, ASSAM SC, G M D A SC, GDD
30	WP(C)/249/2021 FIXED	MD. SAMSHUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR S S SHARMA MR. B J MUKHERJEE	GA, ASSAM MR. S P DEKA (R5) MS. P MAHANTA (SC, REVENUE DEPARTMENT) MS. M LAHKAR (R5)
31	WP(C)/667/2021 FIXED	M/S C G GALVA INDIA Versus THE DIRECTOR GENERAL OF FOREIGN TRADE AND 3 ORS	MR B SHARMA MR S SHARMA	MR. S K MEDHI (CGC) ASSTT.S.G.I.

32	WP(C)/2207/2021 FIXED	DR. MOROMI GOSWAMI BHATTACHARYYA Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM MR. S BORA (SC, JAL BOARD MR P NAYAK (SC, JAL BOARD)
33	WP(C)/2285/2021 FIXED	KAILASH CHAND JAIN Versus THE NEW INDIA ASSURANCE COMPANY LIMITED	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA
34	WP(C)/2856/2021 FIXED	GAU GYAN FOUNDATION Versus THE STATE OF ASSAM AND 5 ORS	MR J KINI MR J BARUA MR D. CHAKRABORTY	GA, ASSAM
35	WP(C)/3865/2021 FIXED	M/S RAITANI ENGINEERING WORKS PVT. LTD. Versus THE UNION OF INDIA 2 ORS	MR. A BISWAS MS S AHOM	SC, RAILWAY
36	WP(C)/5765/2021 FIXED, WITH WP(C)/5195/2021(D/O), WP(C)/5166/2021(D/O), WP(C)/5186/2021(D/O), WP(C)/5191/2021(D/O)	PABAN KUMAR BAGARIA Versus THE STATE OF ASSAM AND 6 ORS	MR G KHANDELIA MR. K DEKA	SC, PRINCIPAL AG (AUDIT) MR. R K D CHOUDHURY MR R DHAR SC, IRRIGATION ASSTT.S.G.I.
37	WP(C)/7113/2021 FIXED	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS S S ZIA	GA, ASSAM SC, REVENUE
38	WP(C)/4190/2021	ABDUL OHAB Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. A WAHAB	GA, ASSAM SC, REVENUE
39	WP(C)/1853/2022	NIKUNJA BORTHAKUR AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR T MEELEE	GA, ASSAM SC, REVENUE SC, OIL
<u>ORDERS</u>				
40	Cont.Cas(C)/57/2016	J.K.B. ENTERPRISE Versus JYOTY NARAIN SHARMA and ORS	MR.G N SAHEWALLA MRS.S S BAWARI MR.A CHETIA MD.ASLAM	MR. T C CHUTIA (R6) MS. N DAS (R6) MR D K ROY (R6) MS. I KAKATI (R6)
41	Cont.Cas(C)/517/2018	SRK METALS AND PLASTICS (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
42	Cont.Cas(C)/101/2019	GARY POLY INDUSTRIES AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
	WITH I.A.(Civil)/1196/2020 in Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
43	Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)
	WITH I.A.(Civil)/1193/2020 in Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
44	WP(C)/7580/2019	MANOJ KUMAR SAHU Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
45	Cont.Cas(C)/426/2020	KRISHNA GOGOI Versus BIMALA DEVI SAHEWALLA	MRS. B GOGOI MR. M K SHARMA	MR G N SAHEWALLA MR. P DEKA MR H K SARMA MR. M SAHEWALLA

46	WITH WP(C)/1795/2019	SMT. BIMALA DEVI SAHEWALLA Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	MR B D DAS (SR. COUNSEL) GA, ASSAM MR. A C BURAGOHAIN (R4) MRS. B GOGOI MR. H. BURAGOHAIN (R4) MR. A SARMAH MR. M K SHARMA MS. R M DEKA (SC, JORHAT MUNICIPAL BOARD)
47	WITH I.A.(Civil)/1780/2019 in WP(C)/1795/2019 I.A.(Civil)/1107/2020 in WP(C)/1307/2019	KRISHNA GOGOI Versus BIMALA DEVI SAHEWALLA AND 3 ORS BITTU DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR H BURAGOHAIN MR. A C BURAGOHAIN MR P S RAJA	GA, ASSAM MR. A CHETIA MD. ASLAM GA, ASSAM
48	WITH WP(C)/1307/2019 Cont.Cas(C)/179/2021	BITTU DAS Versus THE STATE OF ASSAM AND 4 ORS. RIJU MONI BORAH AND ANR Versus RAJESH PRASAD AND 3 ORS.	MR. B BORA MR P S RAJA DR. B N GOGOI MR N BARUAH	GA, ASSAM
49	Cont.Cas(C)/407/2021	DHIRENDRA NATH RAY Versus M. S. MANIVANNAN, IAS AND ANR		MR. D SAIKIA (R-1,2) MR. R BORPUJARI (R-1,2) MS. N BORDOLOI (R-1,2)
50	I.A.(Civil)/873/2021 in WP(C)/2556/2014 WITH WP(C)/2556/2014	HUMAUNYUN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS MD. KHALIUZZAMAN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	G UDDIN MR.H R A CHOUDHURY MR.G UDDIN MR.R CHOUDHURY MS.M BURAGOHAIN	SC, REVENUE
	WITH I.A.(Civil)/872/2021 in WP(C)/2556/2014	HUMAUNYUN CHOUDHURY Versus THE ASSAM BOARD OF REVENUE AND ANR.	G UDDIN	SC, REVENUE
	WITH I.A.(Civil)/874/2021 in WP(C)/2556/2014	HUMAUNYUN CHOUDHURY Versus THE ASSAM BOARD OF REVENUE and ANR.	G UDDIN	SC, REVENUE
51	WP(C)/1650/2021	DIPAK KUMAR BHATTACHARYYA Versus THE STATE OF ASSAM AND 4 ORS	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
52	WITH WP(C)/253/2021 CAVT. NO. 07702/020,	SAILEN BHARALI Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR. R K TALUKDAR MR. U PATHAK MR. D J DAS	GA, ASSAM MR. D CHOUDHURY FOR CAVEATOR SC, REVENUE
53	WP(C)/2476/2021 FIXED	THE ORIENTAL INSURANCE CO LTD Versus OFFICE OF THE EXECUTIVE COUNCIL OF INSURERS AND 3 ORS	MR. M A LASKAR MS A HUSSAIN S AHMED	MR. D K JAIN (R-3,4) MR K JAIN (R-3,4)
54	WP(C)/3873/2021	M/S WESTERN OUTDOOR STRUCTURE PVT LTD Versus BOARD OF CONTROL FOR CRICKET IN INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR S KHOUND MS. N BORAH
55	MC/25/2023 IN WP(C)/1452/2012(D/O) in WP(C)/1452/2012	SMT. LAXMI MALAKAR and 4 ORS. Versus STATE OF ASSAM and 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, REVENUE

56	I.A.(Civil)/2550/2023 in WP(C)/7267/2018	MUNIN BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ROY	GA, ASSAM SC, REVENUE SC, RAILWAY
	WITH WP(C)/7267/2018	BHARATI BORO AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A ROY MR S SHARMA	MR. B. SHARMA (SC, N.F. RAILWAY) MS. M BHATTACHARJEE (GA, ASSAM) MS. N BORDOLOI (SC, REVENUE DEPT.)

HEARING

57	WP(C)/5275/2013 FIXED	STATE OF ASSAM and 2 ORS Versus ABDUL RAHMAN and ANR.	MR.M MAHANTA MS.R DEKA MS.A DEKA MS.R KAKOTI	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM MR.J M SULAIMAN
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LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
5)	MR. B NATH	14-09-2023	To	11-10-2023
6)	MR J DAS	08-09-2023	To	06-10-2023
7)	MR J C BORAH	11-09-2023	To	22-09-2023
8)	MR D K DAS	14-09-2023	To	21-09-2023
9)	MR R GOENKA	11-09-2023	To	20-09-2023
10)	MR A GOENKA	11-09-2023	To	20-09-2023
11)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
12)	MS. T SOM	19-09-2023	To	20-09-2023
13)	MR. T ISLAM	04-09-2023	To	22-09-2023
14)	MR. N HOQUE	14-09-2023	To	13-10-2023
15)	MS. B BHUYAN	14-09-2023	To	29-09-2023
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17)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
18)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023
19)	MR H RAHMAN	18-09-2023	To	24-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Wednesday, 20th September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY****COURT NO: 20****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./3330/2023	NIJARA MEDHI Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
2 Bail Appln./3331/2023	DHRUBAJYOTI KONWAR @ DHURJYOTI KONWAR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
3 Bail Appln./3334/2023	SIRAZUL ISLAM @ SIRAJUL ISLAM @ SIRAJUL ISNAM AND 2 ORS Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
4 Bail Appln./3338/2023	HUMEN SAIKIA @ HUMAN Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA MS H.K.KASHYAP	PP, ASSAM
5 Bail Appln./3339/2023	AJGAR ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR A S SK	PP, ASSAM
6 Bail Appln./3346/2023	HAFIJUR RAHMAN @ HAFIJUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
<u>MOTION (AB)</u>			
7 AB/3231/2023	AYMANA BEGUM @ AIMONA KHATUN Versus THE STATE OF ASSAM	MR. M AHMED A RAHMAN MD I H LASKAR	PP, ASSAM
8 AB/3234/2023	UTPAL PAME AND ANR Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI	PP, ASSAM
9 AB/3235/2023	SADDAM HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. M RAHMAN MD S ALI	PP, ASSAM
<u>MOTION</u>			
10 Crl.Pet./588/2023	JAHDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
11 Crl.Pet./1014/2023	SHRIVARDHAN MOHTA Versus THE STATE OF ASSAM AND ANR	MR. B BARUAH MR U RONGPI	PP, ASSAM

ADMISSION

12	Crl.Rev.P./174/2023 WITH LCR 4 FILES, FIXED	HARJYOTI CHOUDHURY Versus HEMAN DAS	MR. A AHMED U U KHAN	MR J H SAIKIA
	WITH I.A.(Crl.)/351/2023 in Crl.Rev.P./174/2023	HARJYOTI CHOUDHURY Versus HEMAN DAS	MR H R A CHOUDHURY MR. A AHMED U U KHAN	
13	Crl.Rev.P./314/2023 FIXED	MRIDUL JYOTI DEKA Versus HIMANI TALUKDAR	MR P UPADHYAY MR A UPADHYAY	MS F BEGUM MS P DASGUPTA MR S PAUL
14	Crl.Rev.P./322/2023 FIXED	IJAJUL HUSSAIN Versus MRS. SAJIDA BEGUM	MR. J AHMED	MR. M K SARMA
15	Crl.A./345/2023	TINAMONI MARAK Versus THE STATE OF ASSAM AND ANR.	MR. P K DAS MS N J DAS MR. N MAHAJAN	PP, ASSAM
16	Crl.A./349/2023	HARIBANDHU MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. S RAHMAN MR A N IQBAL	PP, ASSAM
	WITH I.A.(Crl.)/886/2023 in Crl.A./349/2023	HARIBANDHU MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. S RAHMAN MR A N IQBAL	PP, ASSAM

BAIL HEARING (BA)

17	Bail Appln./2798/2023 WITH LCR, FIXED	MD MAJBUL ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
18	Bail Appln./2977/2023 WITH LCR, FIXED	OSMAN ALI @ BAGHA Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM
19	Bail Appln./3120/2023 WITH OFFICE NOTE, FIXED	JOYRAM DEORI Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
20	Bail Appln./3130/2023 WITH OFFICE NOTE, FIXED	PRABAL PRATIM LASKAR Versus THE STATE OF ASSAM	MR. H C SARMA MD. K ALI	PP, ASSAM
21	Bail Appln./3248/2023 FIXED	KSHAMADHAR KUMAR AND 9 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

BAIL HEARING

22	AB/220/2023 FIXED	TUNKU ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM
23	AB/1839/2023 FIXED	RAMESWAR TALUKDAR Versus THE STATE OF ASSAM	MR. A M BORA MR. D P BORAH MR U GHOSH	PP, ASSAM
24	AB/1978/2023 FIXED	MUNJUR ALI MONDAL @ MONJUR ALI Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
25	AB/2071/2023 FIXED	PRANAB KALITA Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM
26	AB/2680/2023 FIXED	HITESH BAISHYA @ PRANAY BAISHYA Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
27	AB/2934/2023 WITH OFFICE NOTE, LCR FILE, FIXED	SARIFUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM

28	AB/3003/2023 FIXED	PARAG JYOTI BORAH Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	PP, ASSAM
29	AB/3027/2023 FIXED	ARUN ACHARJEE Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
ORDERS				
30	Crl.A./237/2012 WITH OFFICE NOTE, LCR 5 FILES	ANOWAR HUSSAIN, Versus THE STATE OF ASSAM, AND ANR.	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	PP, ASSAM
31	Crl.Rev.P./163/2018 WITH LCR, FIXED	KARUNA BORO Versus DIPTI DAS @ DIPTI RANI DAS	MS. M DEV MR R CHAKRAVORTY MR. M CHALIHA MRS. A BASUMATARY MS. P DEB MS. N DEB	MR N AHMED (R-1) MR. P HAZARIKA MR D K BORDOLOI MR. P K MUNIR MR. S P CHITTAWAT
32	Crl.Pet./947/2019 WITH LCR 4 FILES, FIXED	M/S. JAIN ENTERPRISE Versus M/S. ATAL STORES AND 3 ORS.	MR K AGARWAL MR A K CHAUDHURY MR A K CHAUDHURY MR D AKRAM MS R SAIKIA MS R SAIKIA	MR J C GAUR M. DEY MR D SAIKIA PP, ASSAM (R4)
33	WITH Crl.Pet./410/2020	M/S ATAL SRORES AND ANR Versus THE STATE OF ASSAM AND ANR.	MR J C GAUR	MR K AGARWAL (R-2) MR A K CHAUDHURY (R-2) MS R SAIKIA (R-2) PP, ASSAM
34	Crl.L.P./18/2023 WITH OFFICE NOTE in Crl.A./3530/2023 WITH Crl.A./3530/2023 (Filing Number)	PANNA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS. PANNA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS. A	MR. I ALAM MR. T SK MR. I ALAM	MR. S K GHOSH MS F AHMED PP, ASSAM
35	I.A.(Crl.)/63/2023 WITH OFFICE NOTE in Crl.A./11148/2022 WITH Crl.A./11148/2022 (Filing Number) WITH I.A.(Crl.)/11150/2022 (Filing Number)	RAJ SAHANI Versus THE STATE OF ASSAM AND ANR. RAJ SAHANI Versus THE STATE OF ASSAM AND ANR . B RAJ SAHANI Versus THE STATE OF ASSAM AND ANR . B	MR. S A AHMED MISS M GOGOI MISS M GOGOI MISS M GOGOI	MR E AHMED (R-2) PP, ASSAM
36	I.A.(Crl.)/85/2023 <u>1 Y 7 M 12 D</u> :WITH OFFICE NOTE, LCR 5 FILES, FIXED in Crl.A./39/2022 WITH Crl.A./39/2022	MD MAMTAZ ALI Versus THE STATE OF ASSAM MAMTAZ ALI Versus THE STATE OF ASSAM	MR. S K JAIN MR. N ZAMAN MR. N UDDIN MR. S K JAIN MR. M ISLAM MD S ULLAH MR. S K CHETRY	PP, ASSAM PP, ASSAM
37	Crl.A./197/2023 WITH OFFICE NOTE, LCR 2 FILES	SARAT BARMAN Versus THE STATE OF ASSAM AND ANR.	MR J KALITA	MR M SAHEWALLA (r-2) MS. S. TODI (r-2) MS T J SAHEWALLA (r-2) PP, ASSAM
38	Crl.Rev.P./294/2023 FIXED WITH I.A.(Crl.)/832/2023 in Crl.Rev.P./294/2023	HEMANTA KUMAR DAS Versus PRATIBHA RANI DAS HEMANTA KUMAR DAS Versus PRATIBHA RANI DAS,	MR S DAS MR. R MAJUMDAR MR. S DAS	PP, ASSAM

39	I.A.(CrI.)/521/2023 WITH OFFICE NOTE in CrI.A./6052/2023 WITH CrI.A./6052/2023 (Filing Number) WITH CrI.L.P./29/2023	JIBAN BASUMATARY Versus HEMANTA KUMAR ADHIKARI JIBAN BASUMATARY Versus HEMANTA KUMAR ADHIKARI B JIBAN BASUMATARY Versus HEMANTA KUMAR ADHIKARI	MR. M SARANIA MR. S R RABHA P HAZARIKA MD. S U AHMED MR A SARANIA MR. M SARANIA MR. M SARANIA MD. S U AHMED MR A SARANIA	
40	I.A.(CrI.)/806/2023 WITH LCR 2 FILES in CrI.Pet./458/2020 WITH CrI.Pet./458/2020	JITUMONI DEKA, Versus CHITRA BORDOLOI AND 2 ORS. JITUMONI DEKA Versus CHITRA BORDOLOI AND 2 ORS.	MR. B PHUKAN MR. B PHUKAN MR A SHARMA	PP, ASSAM MR. M DUTTA (r-1) MR. A LAHKAR (r-1) PP, ASSAM (R3)
41	I.A.(CrI.)/833/2023 AB 2575/2023(D/O) in AB/2575/2023	AKIDUL ISLAM, Versus AKHIRUL ISLAM AND 2 ORS.	MR. M ALI MR. R ISLAM	PP, ASSAM
<u>QUASHMENT</u>				
42	CrI.Pet./1040/2016 WITH LCR 3 FILES, FIXED	PUTUL BORUAH Versus STATE OF ASSAM	MS.S BHUYAN MR.R KALITA MR.R SALOI	PP, ASSAM
43	CrI.Pet./64/2023 WITH LCR 1 FILE, FIXED	BAJRUL AKRAM MIRDHA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	MR M AHMED (R-2) A. K. KANU (R-2) MR A. ALI (R-2) PP, ASSAM
<u>HEARING</u>				
44	WP(C)/893/2011 PART-HEARD, FIXED	JOGEN DAS Versus ASSAM POWER DISTRIBUTION CO. LTD. and ORS	MR. P P DAS MR. B K DAS MR H P GUWALA	SC, A S E B
45	CrI.A./107/2008 WITH LCR 5 FILES, FIXED	DIGANTA BORA Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.B M CHOUDHURY MRS.N BAROOAH MS.K BARUAH MR.U CHOUDHURY MS.N BHARALI	MR.B D KONWAR MR.R HUSSAIN MR.R KALITA MR. M K BORAH MRS.J M KONWAR

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LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
5)	MR. B NATH	14-09-2023	To	11-10-2023
6)	MR J DAS	08-09-2023	To	06-10-2023
7)	MR J C BORAH	11-09-2023	To	22-09-2023
8)	MR D K DAS	14-09-2023	To	21-09-2023
9)	MR R GOENKA	11-09-2023	To	20-09-2023
10)	MR A GOENKA	11-09-2023	To	20-09-2023
11)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
12)	MS. T SOM	19-09-2023	To	20-09-2023
13)	MR. T ISLAM	04-09-2023	To	22-09-2023
14)	MR. N HOQUE	14-09-2023	To	13-10-2023

15)	MS. B BHUYAN	14-09-2023	To	29-09-2023
16)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
17)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
18)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023
19)	MR H RAHMAN	18-09-2023	To	24-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 20th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/2526/2023 WITH LCR AND CASE DIARY, FIXED	RIAZ UDDIN AND 3 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
2	AB/2661/2023	SUDHIR KUMAR SOGANI Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY	MR. M S HUSSAIN PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
5)	MR. B NATH	14-09-2023	To	11-10-2023
6)	MR J DAS	08-09-2023	To	06-10-2023
7)	MR J C BORAH	11-09-2023	To	22-09-2023
8)	MR D K DAS	14-09-2023	To	21-09-2023
9)	MR R GOENKA	11-09-2023	To	20-09-2023
10)	MR A GOENKA	11-09-2023	To	20-09-2023
11)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
12)	MS. T SOM	19-09-2023	To	20-09-2023
13)	MR. T ISLAM	04-09-2023	To	22-09-2023
14)	MR. N HOQUE	14-09-2023	To	13-10-2023
15)	MS. B BHUYAN	14-09-2023	To	29-09-2023
16)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
17)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
18)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023
19)	MR H RAHMAN	18-09-2023	To	24-09-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Wednesday, 20th September 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MITALI THAKURIA****COURT NO: 22****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Crl.Rev.P./410/2023	SUMAN KUMAR ROY Versus THE STATE OF ASSAM AND ANR	MR. D SARMA MR. ABU JAHID	PP, ASSAM
2 Crl.Pet./1011/2023	RAHUL KUMAR MAHANTA AND ANR Versus NATASHA KALITA	MR. S BORA MS J RAJKUMARI	
3 Crl.Pet./1015/2023	MEHBISH BEGUM AND 5 ORS Versus THE STATE OF ASSAM	MR. M BISWAS MR. T CHUTIA	PP, ASSAM
4 AB/3010/2023 FIXED	JAHDUR ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
ADMISSION			
5 Crl.Pet./704/2022 WITH LCR 1 FILE	RIPUNJAY GOSWAMI AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
6 Crl.Pet./1089/2022 WITH LCR 1 FILE	SAJESH PATWARI Versus THE STATE OF ASSAM AND ANR	MS. M DAS	MR. M K DAS MOMI KALITA PP, ASSAM
7 Crl.Pet./37/2023	ADHIR CHANDRA GHOSH AND 2 ORS Versus ANUPAMA GHOSH	MRS. S ROY	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN MR J A AHMED
8 Crl.Pet./186/2023	SHAH ALOM AND ANR Versus THE UNION OF INDIA AND ANR	MR. P BOIRAGI MRS. B TALUKDAR	DY.S.G.I.
WITH			
9 Crl.Pet./214/2023	PHANIDHAR PATIRI Versus THE UNION OF INDIA AND ANR	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	MS. B SARMA (r-2) MS. B SARMA (r-2) DY.S.G.I.
10 Crl.A./346/2023	MD. ABUL KALAM MAZUMDER Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR S S ISLAM MS S AHMED A K HANNAN	PP, ASSAM
WITH			
I.A.(Crl.)/883/2023 in Crl.A./346/2023	MD. ABUL KALAM MAZUMDER Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR S S ISLAM MS S AHMED A K HANNAN	PP, ASSAM

11	Crl.Pet./565/2023	FLIPKART INTERNET PRIVATE LIMITED AND 2 ORS Versus THE STATE OF ASSAM AND ANR <u>BAIL HEARING</u>	MR T KALITA J DASGUPTA MR. R SINGH	MS. P CHOUDHURY (R-2) PP, ASSAM
12	AB/664/2023 FIXED	DIGANTA DOLEY Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY	PP, ASSAM
13	AB/1196/2023 FIXED	AZAHARUL ISLAM Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
14	AB/1253/2023 FIXED	MD. IKRAMUL HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
15	AB/2003/2023 FIXED	FAKAR UDDIN Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	PP, ASSAM
16	AB/2052/2023 FIXED	SAHA ALI AND ANR Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
17	AB/2450/2023 FIXED	KAMAL UDDIN Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
18	AB/2746/2023 FIXED	PRANJAL TALUKDAR @ PINKU TALUKDAR Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
19	AB/2756/2023 FIXED	NURAL HASSAN @ RUMAN RAHMAN Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
20	AB/2820/2023	PADMA KANTA HAZARIKA Versus THE STATE OF ASSAM	MR. N J KHATANIAR P BORAH	PP, ASSAM
21	AB/2984/2023 FIXED	TAPAN THAKURIA Versus THE STATE OF ASSAM	MR. N J DUTTA MR A K AHMED K SHIKDER	PP, ASSAM
22	AB/3005/2023 FIXED	MUSTT. NURUN NEHAAR BEGUM @ NURUN NAHAR BEGUM Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
23	AB/3019/2023 FIXED	RAM PUKAR NAYAK Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
24	AB/3116/2023 FIXED	RAFIKUL HAQUE @ ROPIQUL HOQUE @ ROFIQUL HOQUE Versus THE STATE OF ASSAM AND ANR	MRS. S ROY	PP, ASSAM
25	AB/3134/2023 FIXED	ASHIRUDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	PP, ASSAM
26	AB/3171/2023 FIXED	ANOWAR HOSSAIN @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S K DAS MR R KARIM MR D BARMAN	MR. S ISLAM MR. T A RAHMAN MR A HAWARI PP, ASSAM
<u>ORDERS</u>				
27	Crl.A./351/2017 WITH OFFICE NOTE	M/S S.R. ASSOCIATES Versus MR ASHISH AGARWAL	MR.P DAS MRR K MOUR MR.J BHATTACHARJEE	
28	Crl.A./158/2020 WITH OFFICE NOTE, LCR 6 FILES	SRI RAHUL SAH Versus THE STATE OF ASSAM AND ANR	MR. P KATAKI MRS R BEGUM MR D KALITA	PP, ASSAM
29	I.A.(Crl.)/438/2020 WITH LCR 4 FILES in Crl.A./180/2020	MUNNA ALI Versus THE STATE OF ASSAM AND ANR	MS. S DEVI MR. L R MAZUMDER MR M HOQUE	PP, ASSAM

	WITH Crl.A./180/2020	MUNNA ALI Versus THE STATE OF ASSAM AND ANR	MS. S DEVI MR. L R MAZUMDER MR M HOQUE	MR. A SARMA PP, ASSAM
30	I.A.(Crl.)/65/2021 WITH LCR 5 FILES in Crl.A./30/2021 WITH Crl.A./30/2021	MD. RITADUL ALI Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
31	Crl.L.P./12/2022 WITH OFFICE NOTE in Crl.A./1191/2022 WITH Crl.A./1191/2022 (Filing Number)	MD. RITADUL ALI Versus THE STATE OF ASSAM AND ANR. THE STATE OF ASSAM Versus SIVSARAN TANTI	MR Z ALAM MR. N D SARMA MS. S NAZNEEN PP, ASSAM	PP, ASSAM
32	Crl.L.P./45/2022 WITH OFFICE NOTE in Crl.A./5698/2022	BICHIRAM DAIMARY Versus JAWAHARLAL NARZARY	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR. S MITRA MR A K BORO
33	WITH Crl.A./5698/2022 (Filing Number)	BICHIRAM DAIMARY Versus JAWAHARLAL NARZARY B	MR. M U MAHMUD	
	Crl.A./25/2023 WITH OFFICE NOTE, LCR 4 FILES	JAGADISH BARMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN G UDDIN MR. T HUSSAIN MR. T HUSSAIN MS N DEKARAJA MS. P ADHIKARI MR P AGARWAL MR A K AZAD MR A H SARKAR	PP, ASSAM
34	Crl.A./34/2023 WITH OFFICE NOTE, LCR 3 FILES	ABDUL MOTLEB Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR R SONOWAL	PP, ASSAM
35	CRL.A(J)/35/2023 <u>0 Y 10 M 11 D</u> :WITH OFFICE NOTE, LCR 6 FILES WITH I.A.(Crl.)/181/2023 in CRL.A(J)/35/2023	JIBON BARUAH Versus THE STATE OF ASSAM	MS M DAS	PP, ASSAM
36	I.A.(Crl.)/86/2023 WITH OFFICE NOTE, LCR 4 FILES in Crl.A./37/2023 WITH Crl.A./37/2023	JIBON BARUAH Versus THE STATE OF ASSAM UTTAM BARMAN Versus THE STATE OF ASSAM AND ANR.	MS M DAS MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
37	Crl.Pet./171/2023	UTTAM BARMAN Versus THE STATE OF ASSAM AND ANR. PINE LABS PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
38	Crl.A./178/2023 <u>0 Y 4 M 22 D</u> :WITH OFFICE NOTE, LCR 3 FILES	AMAN TIRKEY Versus THE STATE OF ASSAM AND ANR.	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM	PP, ASSAM
39	Crl.A./198/2023 WITH LCR 7 FILES	RAJIB REGON @ RAJEEB REGON Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	PP, ASSAM

Versus
THE STATE OF ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
5)	MR. B NATH	14-09-2023	To	11-10-2023
6)	MR J DAS	08-09-2023	To	06-10-2023
7)	MR J C BORAH	11-09-2023	To	22-09-2023
8)	MR D K DAS	14-09-2023	To	21-09-2023
9)	MR R GOENKA	11-09-2023	To	20-09-2023
10)	MR A GOENKA	11-09-2023	To	20-09-2023
11)	MR D C K HAZARIKA	13-09-2023	To	30-09-2023
12)	MS. T SOM	19-09-2023	To	20-09-2023
13)	MR. T ISLAM	04-09-2023	To	22-09-2023
14)	MR. N HOQUE	14-09-2023	To	13-10-2023
15)	MS. B BHUYAN	14-09-2023	To	29-09-2023
16)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
17)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
18)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023
19)	MR H RAHMAN	18-09-2023	To	24-09-2023